

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 751/2024**

In the Matter of:-

Abhisht Kusum Gupta

--- Applicant

Vs.

State of Uttarakhand & Ors.

--- Respondents

**NDOH: 04.10.2024**

**Index**

SL. No.	Particulars	Pg. No.
1.	Status Report by way of Affidavit on behalf Of District Magistrate, Rudra Prayag to order dated 11.07.2024	1-5
2	Annexure A: Joint Committee Report	6-37
3	Annexure B: Compliance Report by the Executive Officer of Nagar Panchayat Kedarnath.	38-45
4	Annexure C: Compliance Report by the Public Works Department, Construction Division, Gupta Kashi.	46-50
5	Annexure D: Compliance Report by Sulabh International Social Service Organization, Srinagar Garhwal.	51-62

Filed By



DEEPAK BORA

Counsel for the State of Uttarakhand

17, New Lawyers Chambers,

Setalvad Block,

Supreme Court of India

New Delhi-110001

Mobile No. 9971578987

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 751/2024**

In the Matter of:-

Abhisht Kusum Gupta

--- Applicant

Vs.

State of Uttarakhand & Ors.

--- Respondents

**Status Report by way of Affidavit on behalf Of District  
Magistrate, Rudraprayag to order dated 11.07.2024**

I, Saurabh Gaharwar, presently holding the position of District Magistrate, Rudraprayag, Uttarakhand, do hereby solemnly affirm and state as follows:

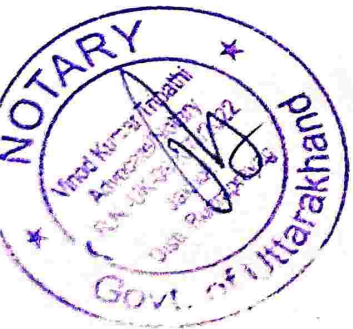
1. That I am the District Magistrate of Rudraprayag, Uttarakhand, and in this capacity, I am fully aware of the facts and circumstances of the present case based on official records, and as such, I am competent to depose this affidavit.
2. That this affidavit is being filed in compliance with the directions of the Hon'ble National Green Tribunal, New Delhi, dated 11.07.2024, in Original Application No. 751/2024, titled Abhisht Kusum Gupta vs State of Uttarakhand & Ors.
3. That the Hon'ble Tribunal in its order dated 11.07.2024 directed a site inspection of the concerned area by a joint committee comprising of Representative of Member Secretary CPCB, District Magistrate Rudraprayag, RO MoEF & CC Dehradun.

  
 District Magistrate  
 Rudraprayag



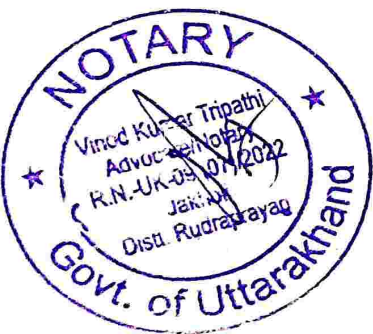
This inspection was necessitated due to the allegations concerning environmental violations and illegal construction activities in the specified region of Rudraprayag. It was specifically mentioned in paragraph 6 and 7 of the said order as follows: -

6. *"To ascertain the status at the ground level we constitute a Joint Committee comprising of Representative of Member Secretary CPCB, District Magistrate Rudraprayag, PO MoEF & CC Dehradun. The District Magistrate will act as nodal agency.*
  7. *The Joint Committee will visit the site ascertain the correct position in respect of the compliance of the norms relating to liquid and solid waste management and discharge of sewage and other pollutant in river Mandakini at Kedarnath and also take water sample of river Mandakini and get the analysis done and submit the report before the Tribunal within 10 weeks."*
4. That pursuant to the said order, a joint site inspection was conducted on 27.08.2024 and 28.08.2024 by the constituted committee and other departments. The inspection was carried out meticulously, and the observations were recorded for further action. On behalf of the undersigned, the Additional Chief Executive Officer, Kedarnath Development Authority, Rudraprayag was present in the field inspection.
  5. That on 24.09.2024, the Additional Chief Executive Officer, Kedarnath Development Authority, Rudraprayag, submitted a detailed joint inspection report related to the above case vide letter no. 715/KDA/2024-25.
  6. That the Executive Officer of Nagar Panchayat Kedarnath has submitted a compliance report through letter no. 297/N.P.K.-Miscellaneous/(2024-25), dated 26.09.2024. This document details the steps undertaken by the Nagar Panchayat in accordance with the necessary regulations.



*Jugalsen*  
District Magistrate  
Rudraprayag

7. The compliance report from the Public Works Department, Construction Division, Guptakashi, has been provided via letter no. 1273/01 C, dated 25.09.2024. This report outlines the actions taken in response to the directives issued regarding the inspected sites.
8. Furthermore, the Sulabh International Social Service Organization, Srinagar Garhwal, has provided their compliance report via letter no. 196/Srinagar, dated 26.09.2024. This report highlights the measures implemented by the organization in adherence to the instructions issued.
9. That in compliance with the orders of the Hon'ble National Green Tribunal, all necessary steps are being taken to restore the environment and regulate the construction activities in the district.
10. That the undersigned has ensured the timely submission of all relevant reports and compliance documents as directed by the Hon'ble Tribunal and as required by the law. The compliance reports are being prepared to be submitted in due course, detailing the actions taken and progress made to prevent any further environmental damage.
11. That I affirm that this affidavit is being filed as part of the compliance report in the case titled Abhisht Kusum Gupta vs State of Uttarakhand & Ors., and that all necessary actions have been and are being taken by the District Administration to adhere to the directives issued by the Hon'ble Tribunal.
12. That the contents of this affidavit are true and correct to the best of my knowledge, based on official records and personal information. No part of this affidavit is false, and nothing material has been concealed.



  
DEPONENT  
District Magistrate  
Rudrapur

**VERIFICATION**

Verified at Rudraprayag, on this 29th day of September 2024, that the contents of the above affidavit are true and correct to the best of my knowledge and belief, based on the official records maintained by my office and other relevant authorities.



DEPONENT  
Saurabh Gaharwar,  
District Magistrate,  
Rudraprayag, Uttarakhand  
District Magistrate  
Rudraprayag

Attested by 29-09-2024  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakhli  
Dist. Rudraprayag

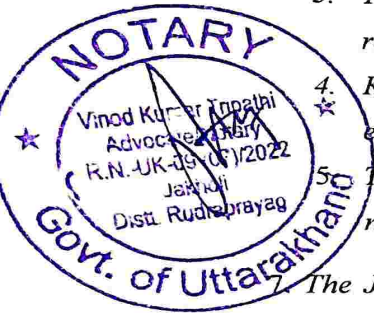
**Report of Joint Committee**  
**in Compliance to the Hon'ble NGT order dated 11.07.2024**  
**in Original Application No. 751 of 2024**  
**in the name of Abhishek Kumar Gupta Vs. State of Uttarakhand & Ors.**

Hon'ble National Green Tribunal, principal bench vide its order dated 11.07.2024 constituted Joint Committee of comprising of Representative of Member Secretary CPCB, District Magistrate Rudraprayag, RO MoEF & CC Dehradun. The District Magistrate will act as nodal agency. The related para of said order is reproduced here as under:

"..2. The grievance of the applicant is that there is no STP at Shri Kedarnath Dham and the sewage is being discharged in river Mandakani. Further grievance of the applicant is that there is no solid waste management at Kedarnath Dham which is also leading to the pollution in the river. The specific grievance reflected in the O.A. is as under: -

1. Shri Kedarnath Dham currently has no provision for treating sewage before its discharge into the Mandakini river.
2. The untreated sewage and human waste from toilets is being dumped directly into the Mandakini river, polluting its waters.
3. The Mandakini River is a tributary of the Ganga River, so this pollution eventually reaches the Ganga as well.
4. Kedarnath is an eco-sensitive area, and such pollution is detrimental to the environment and aquatic life.
5. The lack of an STP poses severe health risks to the local population and the large number of devotees visiting the shrine."
7. The Joint Committee will visit the site ascertain the correct position in respect of the compliance of the norms relating to liquid and solid waste management and discharge of sewage and other pollutant in river Mandakini at Kedarnath and also take water sample of river Mandakini and get the analysis done and submit the report before the Tribunal within 10 weeks.

8. List on 04.10.2024.



Amrta 32/23/12/24

Vinod Kumar Jagathi

EE, PWD

EO, MPK

Y/m

for Hon'ble NGT Purposed  
Page 1 of 14

D. J. Jadhav  
District Magistrate  
Rudraprayag

### 1. Background:

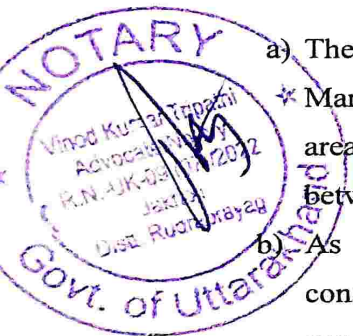
In pursuance of the Hon'ble NGT order dated 11.07.2024, a Joint Committee was constituted comprising representatives of District Magistrate Rudraprayag, Ministry of Environment Forest and Climate Change (MoEF&CC), Regional Office (RO), Dehradun and representative of the Central Pollution Control Board, Regional Directorate (CPCB-RD), Lucknow. The Joint Committee had a virtual meeting on 16.08.2024 and decided to visit the site on dated 27-28.08.2024.

The joint committee inspected the site and discussed in meeting with representative of local administration on dated 27-28.08.2024 at Kedarnath (Pic-01-16). During inspection of the site Representative of RO-MOEF&CC, Dehradun office- Sh. Vipin Gupta, Scientist 'C', Representative of RD-CPCB, Lucknow Shri Kamal Kumar, Scientist 'E', Representative of District Magistrate, Rudraprayag Sh. Yogendra Singh, ACEO Kedarnath Development Authority, Sh. Vinay Jhinkwan, Executive Engineer, PWD Guptkashi, Sh. Chandrashekar Chaudhary,, Executive Officer, Nagar Panchayat, Kedarnath was present. During the Joint Committee field visit, Dr. R. K. Chaturvedi, RO, UKPCB Dehradun and representative of local administration were also available.

### 2. Observation of Joint Committee during the site inspection at Kedarnath:

During field visit of Joint Committee, due to landslides on trek only helicopter service was available, so the number of pilgrims were very less. The Joint Committee's field observations and collected information are presented below:

- a) The area of Kedarnath Valley can be divided in three parts as (A) Area between Mandakini River and Saraswati River i.e. Nagar Panchayat, Kedarnath, (B) Downward area of confluence of Rivers i.e. part of revenue village, Kedarnath and (C) Area between Mandakini River and Hills, remaining part of revenue village. (map annexed)
- b) As per the information provided by Executive Engineer, PWD Guptkashi the construction of 65 buildings for house owner/Pilgrims buildings has been done & some construction works is going on in the Nagar Panchayat, Kedarnath (0.07 sq km) for stay of pilgrims/local staff/devotees. In the region during the yatra temporary tents (total 850 tents for about 8000-9000 pilgrims) are installed for shops & pilgrim stay etc.
- c) The information provided by the local administration about Nagar Panchayat, Kedarnath (**Annexure-01**) area is presented at Table-01.



Amn 32  
23/8/24

Vinod Kumar

EE PWD

E.O. N.P. K.

for Hon'ble NGT Purposes Page 2 of 14  
District Magistrate  
Rudraprayag

1.	Name of Municipal Body	Nagar Panchayat, Kedarnath
2.	Total Population	612 (According to 2011 census)
3.	Total Area	0.07 square kilometer
4.	Total Building	At present, the estimated number of devotees/local people staying daily in 65 buildings constructed by Kedarnath Development Authority and located under Nagar Panchayat area are 3500 pilgrims approx.
5.	Total Tent	50
6.	Tent Dweller	250 approx.
7.	No. of Toilets	20

- d) The information provided by the local administration about management of solid waste and sewage is maintained by Sulabh International in the area of remaining part of revenue village, Kedarnath (**Annexure-02**) area is presented at table-02.

1.	Name of Municipal Body	Zila Panchayat, Kedarnath
2.	Person staying in tent	8000 - 9000
3.	Total Area	3.5 square kilometer
4.	Total Tents	~850
5.	No. of Toilets	135

The information provided by the local administration about number of pilgrims visited during the months May-August-2024 at Kedarnath temple is 10,95,924. Due to landslides in the trek route fewer numbers of pilgrims visited during the month of August. The peak visit was on (dt. 21.05.24) totaling 38682. (**Annexure-03**).

### 2.1. Sewage Managements:

- i. Joint Committee observed that at present, Sewage Treatment Plant (STP) 600KLD is under construction at Kedarnath. At present sewage from Nagar Panchayat and rest of revenue village is being managed via soak pits. However, at few locations seepage of sewage is noticed, because there are no sewage treatment facilities in Kedarnath at present.

*Vinod Kumar Tripathi*

*25/5/24*

*SEE PUD*

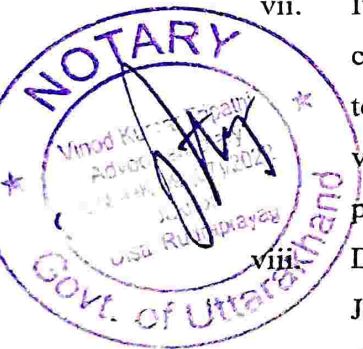
*ERO N.P.R.*

*4/11*

Page 3 of 14  
for HSE & NGE Purposes  
District Magistrate  
Rudrapur

- ii. As informed by local administration at present, Nagar Panchayat is maintaining about 20 toilets and Sulabh International is maintaining about 135 toilets.
- iii. During visit Joint Committee observed that soak pit toilet systems were installed in some places in which some were filled with sewage and some toilets were found non-functional also. At few locations soak pits were overfilled, which needs regular cleaning.
- iv. During meeting at Kedarnath, it was informed that a STP of 600KLD is under construction in Kedarnath for the sewage treatment of Nagar Panchayat area, and the remaining (temporary tent localities) will be connected to this STP in future, so that the sewage generated which is currently being maintained via soak pits (not so efficient) will be discharged into the STP.
- v. As per the information provided by local administration that highest number of pilgrims visit during the one day was 38682 (on dt. 21.05.24) and the sewage generated from tent area will require enhancement of the capacity of STP, so the present proposed STP (600KLD) of capacity will not be sufficient for treatment of all sewage generated from total areas of Kedarnath valley and pilgrims.
- vi. It is also informed that during May to July of every year, crowd escalates higher number as compared to other months. Possibility of inadequate infrastructure facilities and capacity with respect of sewage waste management cannot be ruled out during peak time.
- vii. It was also deliberated that sewage pipe was crossing the river Mandakini at a certain point before merging to STP. The particular area of sewage pipe is proposed to be hanging in the air making it unstable or not suitable from the safety point of view. Alternatives shall be explored to connect the sewage pipe to STP in the master plan of Kedarnath development.

viii. During visit total six numbers of river and waste water samples were collected by Joint Committee from the Mandakini River, Saraswati River (upstream and downstream). The samples were analyzed at laboratory of RO, UKPCB Dehradun for various parameters. The analysis results are presented below table-03:



09/05/24  
23/5/24

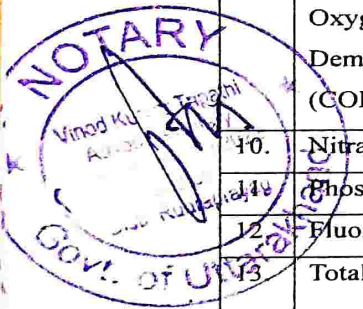
Vinod Kumar

SEEPWD E.O. FURK

4/10

for Hygiene NCTP Purkashal  
Page 4 of 14  
District Magistrate  
Rudrapur

Sr. No	Parameter	Unit	Table-03: Locations at Kedarnath			
			River Mandakini at Glacier point, Kedarnath	River saraswati B/C to River Mandakini at Kedarnath	River Mandakini B/C to River Saraswati Kedarnath	River Mandakini D/S Near "Ghodapadav" Kedarnath.
1.	Colour	-	Clear	Turbid	Turbid	Turbid
2.	Odour	-	Odourless	Odourless	Odourless	Odourless
3.	Temperature	°C	4	8	6	5
4.	pH	-	7.45	7.81	7.60	7.75
5.	Total Dissolved Solids (TDS)	mg/L	7	17	28	22
6.	Electrical Conductivity (EC)	s/cm	11	28	42	34
7.	Dissolved Oxygen (DO)	mg/L	11	10.6	10.8	10.6
8.	Biochemical Oxygen Demand (BOD)	mg/L	<1	<1	<1	<1
9.	Chemical Oxygen Demand (COD)	mg/L	<5	<5	<5	<5
10.	Nitrate	mg/L	<0.3	<0.3	<0.3	<0.3
11.	Phosphate	mg/L	<0.05	<0.05	<0.05	<0.05
12.	Fluoride	mg/L	<0.2	<0.2	<0.2	<0.2
13.	Total Coliform	MPN/100 ml	<1.8	<1.8	<1.8	24
14.	Faecal Coliform	MPN/100 ml	<1.8	<1.8	<1.8	17



On 3/2/2019

Vinod Kumar

EE PWD  
E.D., D.S.T.E

Y.M.

For Honble NGT Purposes

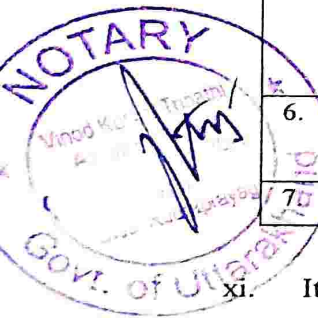
Page 5 of 14

District Magistrate  
Rudraprayag

- ix. It is evident from the above result that River Mandakini at Glacier point, Kedarnath, River Saraswati B/C to River Mandakini at Kedarnath, River Mandakini B/C to River Saraswati Kedarnath and River Mandakini D/S Near "Ghodapadav" Kedarnath lies under the class 'A' of Designated Best Use Water Quality Criteria. Classification of Designated Best Use Water Quality Criteria is attached as **Annexure 4**.
- x. During visit total 02 numbers of wastewater samples were collected by Joint Committee from the Public toilet (Soak Pit outlet), haat Bazar, Kedarnath and Drain A/C of public toilet Raw Effluent, Which is presently being managed through soak pit near Helipad, Kedarnath. The samples were analyzed at laboratory of RO, UKPCB Dehradun for various parameters. The analysis results are presented below table-04:

Sr. No	Parameter	Unit	Table - 04: Locations		Std.
			Public toilet (Soak Pit outlet), haat Bazar, Kedarnath	Drain A/C of public toilet Raw effluent, near Helipad, Kedarnath	
1.	Colour	--	Turbid	Turbid	--
2.	Odour	--	Bot specified		--
3.	pH	--	8.16	7.35	6.5-9.0
4.	Total Suspended Solids (TSS)	mg/L	60	150	<50
5.	Biochemical Oxygen Demand (BOD)	mg/L	46	20	<20
6.	Chemical Oxygen Demand (COD)	mg/L	170	80	--
7.	Faecal Coliform	MPN/100	920	350	<1000

xi. It is evident from the above result that Public toilet (Soak Pit outlet), haat Bazar, Kedarnath and Drain A/C of public toilet Raw effluent, near Helipad, Kedarnath are meeting the wastewater discharge standard of notified by MoEF&CC dated 13.10.2017 except Total Suspended Solids (TSS) and Biochemical Oxygen Demand (BOD) at Public toilet (Soak Pit outlet), haat Bazar, Kedarnath.



*Signature*

02/10/2024

*Signature*  
EE PWD  
E.O. N.P.L.

*Signature*  
for *Signature* GT Park  
Page 6 of 14  
District Magistrate  
Rudraprayag

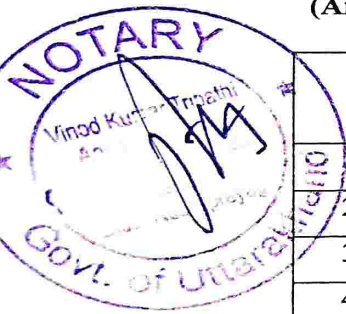
## 2.2. Solid Waste and Plastic Waste Management:

- i. Nagar Panchayat, Kedarnath is maintaining the solid and plastic waste management in Kedarnath and entire track. As per the information provided about solid waste management by local administration is presented below Table-05 (Annexure-2):

S.No.	Particulars	Quantity
1.	Total Solid Waste Generation per day	0.167 Ton per day
2.	Organic Waste	0.110 Ton per day
3.	Inorganic Waste	0.057 Ton per day
4.	Number of Compactors	0
5.	Number of Welding Machine	01
6.	Legacy Waste	0
7.	Total number of Paryavaran Mitra	50
8.	Permanent Paryavaran Mitra	01
9.	Environment Supervisor	01
10.	Total Temporary Toilets under Nagar Panchayat area	20

- ii. Sulabh International is maintaining the solid and plastic waste management in remaining part of Revenue Village Kedarnath. As per the information provided about solid waste management by local administration is presented below Table-06 (Annexure-2):

S.No.	Particulars	Quantity
1	Total Solid Waste Generation per day	1.5 Ton per day
2	Organic Waste	1.35 Ton per day
3	Inorganic Waste	0.25 Ton per day
4	Number of Compactors	01
5	Number of dust bins	300
6	Total toilets	135
7	Paryavaran Mitra for temporary toilets	42
8	Paryavaran Mitra for Paday	80



am 3/23/12/24

DEE PWD

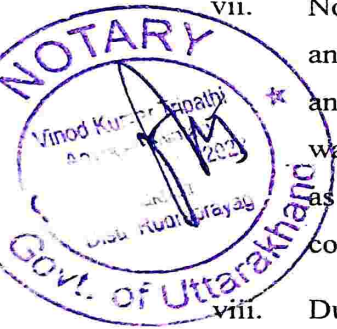
E.O. N.P.K.

4/10

vinod kumar  
Rastogi NCT  
District Magistrate  
Rudrapur

9	Paryavaran Mitra for solid waste collection	12
10	Supervisor	06
11	Environment Supervisor	01
12	Total Temporary Toilets under Nagar Panchayat area	20

- iii. It is reported that 185 Paryavaran Mitra (sweepers) have been deployed for management of solid waste collection, segregation, transportation to pit and cleaning the entire area.
- iv. During visit it was observed that solid waste collected from bins was segregated and collected in a small pit. But pit was not technically constructed as per MSW Rules 2016, as floor was not cemented and leachate collection facility needs to be constructed.
- v. During inspection few locations were found not properly cleaned. Dungs, solid waste, plastic waste was lying in those places. Solid waste collection, transportation and disposal system of Solid waste, plastic waste need to be enhanced as per MSW Rule 2016.
- vi. About 300 bins have been placed at various locations for solid waste collections. Many broken bins and plastic broken toilets were lying in Kedarnath area, possibly due to ongoing construction works.
- vii. No waste processing plant has been established at Kedarnath for management of solid and plastic waste generated from Kedarnath. Plastic waste was stored in a separate room and informed that plastic waste is disposed off into recycler center at Sonprayag. The waste management needs to be enhanced and a separate compacter needs to be installed as only one belling machine is used for compressing. It is proposed to install at least 2 compactor machines in consultation with SPCB.
- viii. During visit a lot of Construction and Demolition waste materials like irons rods/pipes and cemented broken bricks were lying in many places due to ongoing construction activities.
- ix. During peak time (May-July) it seems that the numbers of pilgrims seem higher against installed/available infrastructure for management of pilgrims traffic, solid waste, plastic waste as well as mules/equines dung.



0.00032  
23/5/24

Vinod Kumar Singh

EE PWD

S.O. Rudrapur

4/11/24  
for page 14 of 14  
District Magistrate  
Rudrapur

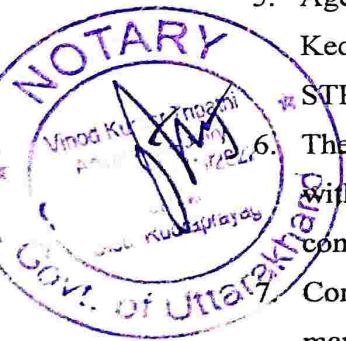
- x. As informed that Govt. of Uttarakhand has initially in the year 2023 restricted number of pilgrims to 13,000 per day, but was later withdrawn, as per information provided by local administration, the number of pilgrims reach up to 25000 to 38000 during months of May and June.

### 2.3. Conclusion and Suggestions:

It is evident from above field observation and information that solid waste, plastic waste management and sewage management infrastructure facilities need to be upgraded as per rules at Kedarnath holy place

Concern departments/agency may be directed to comply with following recommendations:

1. Agency should ensure that all solid and plastic waste should be collected, segregated, transported and disposed, as per the Solid Waste Management Rules, 2016 and the Plastic Waste Management Rules, 2016, as amended.
  2. Solid waste management facility should be developed, as per requirement and leachate should be treated before discharge as per rules.
  3. Agency should provide adequate space/ infrastructure at shelters. Waste generated from shelters should be cleaned at regular interval and disposed off as per the Solid Waste Management Rule, 2016.
  4. Agency must ensure that no untreated sewage should go to Rivers. Sewage generated from all areas of Kedarnath be connected to STP.
  5. Agency should carry out assessment study of sewage generation from all areas of Kedarnath valley including pilgrims peak time and capacity of the under construction STP (600KLD) may be enhanced with suitable technology, if required.
- The construction of the suitable STP should be completed within time bound manner with due follow/ comply all prescribed rules and should ensure that treated effluent must comply the discharge effluent norms.
- Construction and Demolition waste should be managed and disposed as per C&D waste management rule 2016.
8. State Govt./agency should carryout carrying capacity of pilgrims in Kedarnath and accordingly infrastructure should be developed. A mechanism should be developed for controlling and rationalizing crowd in pilgrim place especially during peak season (April, May and June) and restriction should be imposed beyond carrying capacity to avoid any mis happening and proper management of infrastructure facilities.



Vinod Kumar Singh

2319124

DEE PWD

EO, D.D.

4/11/23  
for Page 10 of 14  
District Magistrate  
Rudrapur

9. Regular surveillance is required to ensure compliance of recommendations as well as to ensure proper enforcement of Solid Waste Management Rules, 2016 and the Plastic waste management Rules, 2016 as amended and treatment of sewage in the holy Kedarnath Temple area.

*Kamal Kumar*  
23/09/24

(Kamal Kumar)  
Scientist "E"  
Central Pollution Control  
Board, Lucknow

*Vipin Gupta*

(Dr. Vipin Gupta)  
Scientist "C"  
Ministry of Environment,  
Forest and Climate  
Change, RO- Dehradun

*Yogendra Singh*  
23/09/24

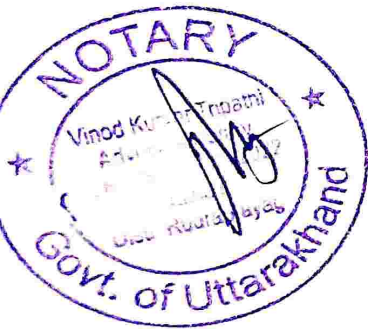
(Yogendra Singh)  
ACEO Kedarnath  
Development Authority,  
Rudraprayag, Dehradun

*Vinay Jhinkwan*  
23/09/24

(Vinay Jhinkwan)  
Executive Engineer,  
PWD, Guptkashi,  
Rudraprayag

*Chandrashekar Chaudhary*

(Chandrashekar Chaudhary)  
Executive officer,  
Nagar Panchayat Kedarnath,  
Rudraprayag



*Vinod Kumar Tripathi*  
29-09-24

Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

*For Hon'ble NGT Purified [Enclosure]*

*Jugalsingh*  
29/09/24

District Magistrate  
Rudraprayag

Pictures during field visit	
 <p>Latitude: 30.735031 Longitude: 79.066869 Elevation: 3550.96±3.41 m Accuracy: 4.71 m Time: 27-08-2024 15:23:27 Note: Baba Kedarnath, UK</p>	 <p>Latitude: 30.734161 Longitude: 79.069202 Elevation: 3579.49±3.53 m Accuracy: 4.62 m Time: 28-08-2024 06:50:58 Note: Kedarnath, UK</p>
<p>Pic.-1: Kedarnath Temple, Uttarakhand</p>	<p>Pic.-2: Tents and construction in Kedarnath</p>
 <p>Latitude: 30.733974 Longitude: 79.066300</p>	 <p>Latitude: 30.732458 Longitude: 79.066737 Elevation: 3538.19±3.38 m Accuracy: 4.73 m Time: 27-08-2024 16:26:03 Note: Sengam Kedarnath, UK</p>
<p>Pic.-3: Non Functional Toilets</p>	<p>Pic.-4: Confluence point of River Mandakini &amp; Saraswati at Kedarnath Temple, Uttarakhand</p>

NOTARY  
Vinod Kumar Tripathi  
Govt. of Uttarakhand

Amrta 3/2/23/15124

EE PWD

EIO

4/11  
for Homibhanga Purposal  
Page 11 of 14  
District Magistrate  
Rudraprayag

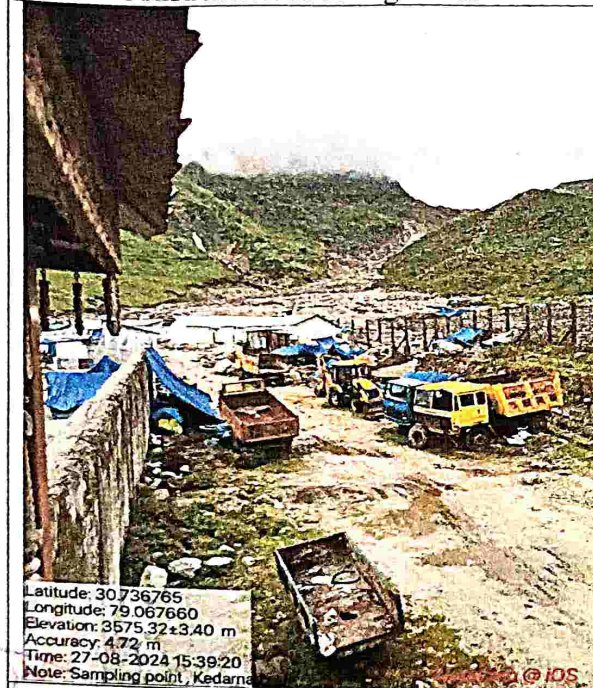
19



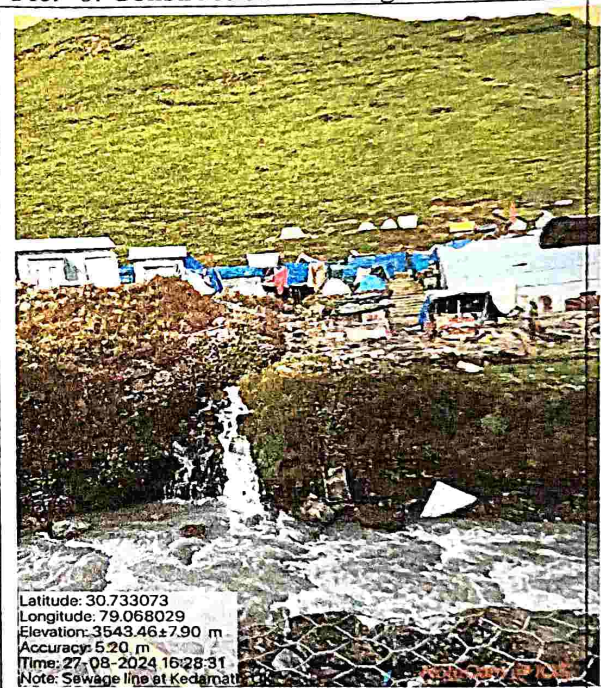
Pic.-5: Construction of sewage lines



Pic.-6: Construction of sewage lines



Pic.-7: C&D waste in Kedarnath



Drainage of Bhairav stream



Ordn 3/23/19/24

DEEPWD

E-D

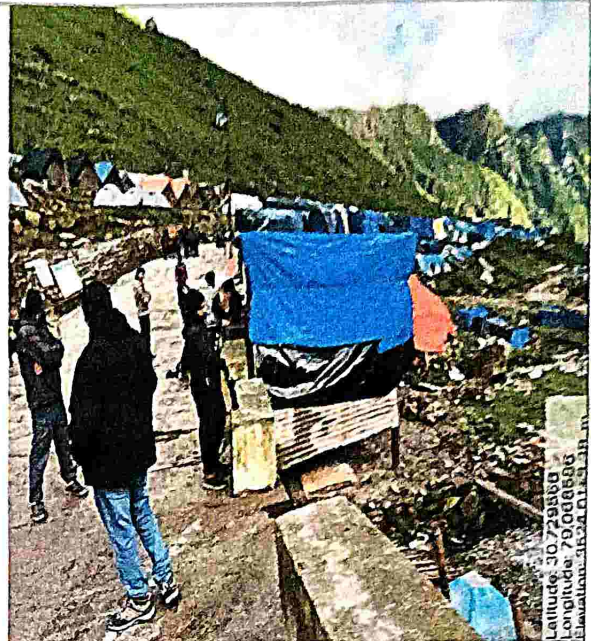
u/m

for Hon'ble NGT Purposes  
Page 12 of 14

Dist. Rudrapur  
Rudraprayag



Pic.-9: Seepage of sewage observed near overfilled soak pits.



Pic.-10: Unauthorized tents



Pic.-11: Downstream of drains



Pic.-12: MSW storage pit

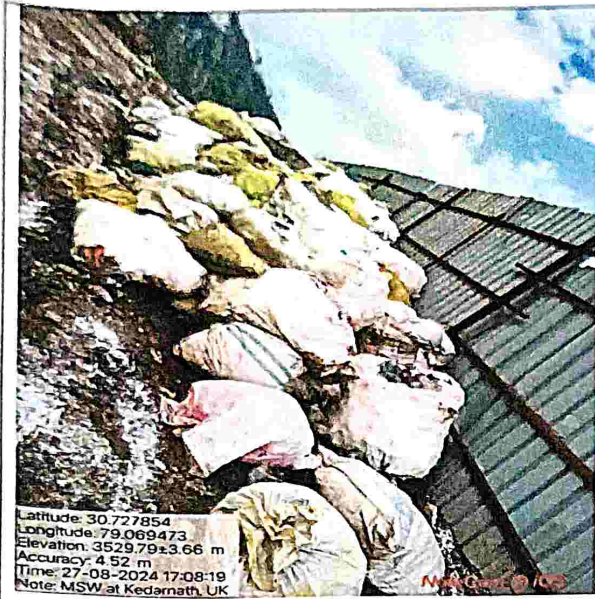
**NOTARY**  
Vinod K. ...  
Govt. of Uttarakhand

23/9/24

*[Handwritten signature]*  
EE PWD

*[Handwritten signature]*  
E.O.M.K

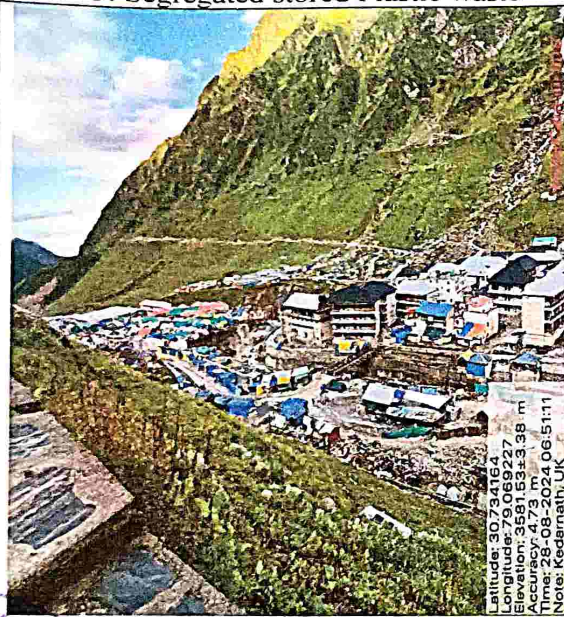
for Hon'ble NCT PWD  
Page 13 of 14  
District ...  
Rudraprayag



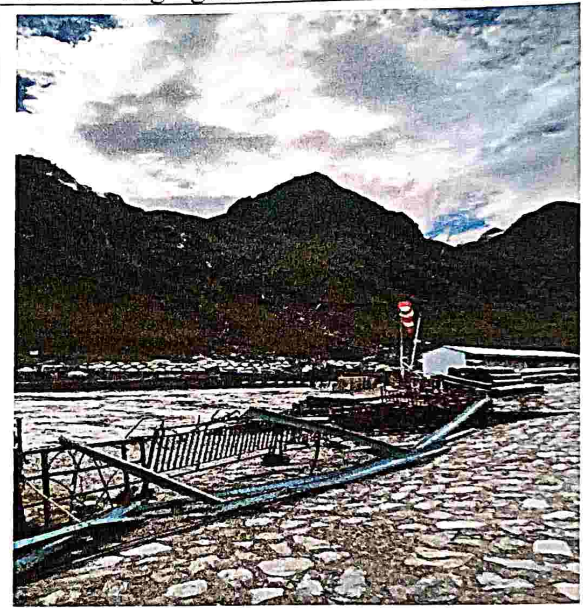
Pic.-13: Segregated stored Plastic waste



Pic.-14: Segregated stored Plastic waste



Pic.-15: Construction of Buildings

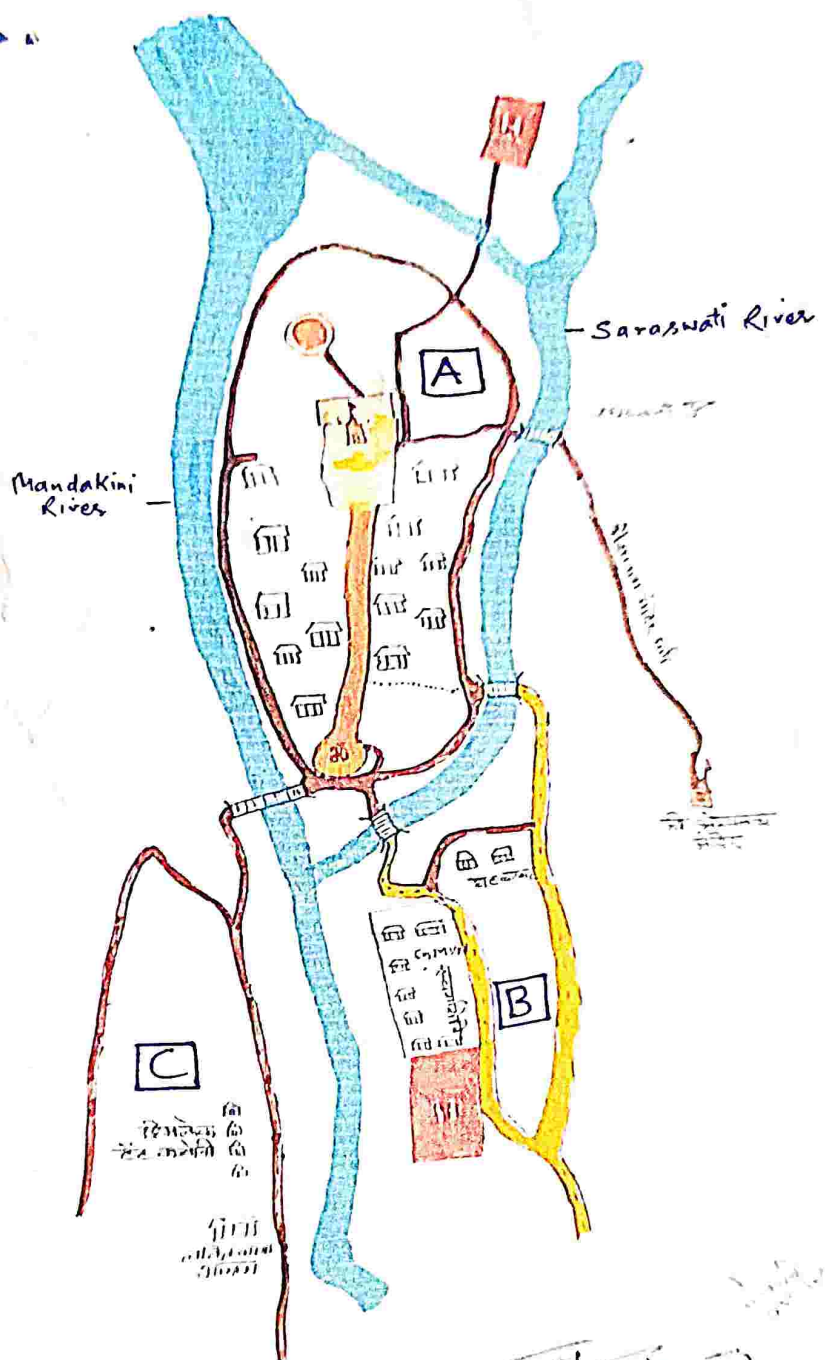


Pic.-16: Tents Located near Mandakini River

NOTAR  
Vinod K...  
Ad...  
Govt. of Uttarakhand  
23/8/24

*[Handwritten signatures]*  
E.E.P.W.D. E.O.N.P.R.

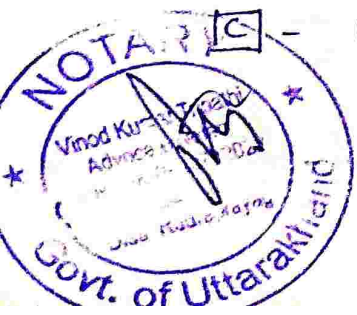
for Handled by *[Signature]*  
NCCOT Pur based  
Page 14 of 14  
District Magistrate  
Rudraprayag



KEDARNATH VALLY

- [A] - Nagar Panchayat Kedarnath.
- [B] - Part of Revenue village Kedarnath.
- [C] - Part of Revenue village Kedarnath Towards Gramochatti Hills.

*Handwritten notes:*  
 1/10/2019  
 1/10/2019  
 1/10/2019



Attested by  
 Vinod Kumar Tripathi  
 Advocate/Notary  
 R.N.-UK-09 (07/12/19)  
 Jakholi  
 Dist. Rudrapur

for Mumble NCT Purpose

District Magistrate  
 Rudrapur

## कार्यालय नगर पंचायत, केदारनाथ।

पत्रांक:- 275/न0प0के0-ठ0अप0प्र0 / (2024-25)

दिनांक अगस्त 29, 2024

सेवा में,

क्षेत्रीय अधिकारी,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
देहरादून।

**विषय:-** मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751 /2024 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक, कार्यालय जिलाधिकारी महोदय रुद्रप्रयाग के पत्र संख्या-5213/33-34(2023-24) दिनांक 14 अगस्त 2024 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में दिनांक 11 जुलाई 2024 को पारित आदेश के बिन्दु संख्या-6 में गठित समिति द्वारा श्री केदारनाथ धाम का स्थलीय निरीक्षण किया गया है। जिसमें नगर पंचायत केदारनाथ क्षेत्रान्तर्गत बिन्दुवार सूचना (मय फोटोग्राफ्स संलग्न) निम्नवत आवश्यक कार्यवाही हेतु सादर प्रेषित की जा रही है।

<b>नगर निकाय का नाम-</b>	नगर पंचायत केदारनाथ।
<b>कुल जनसंख्या-</b>	612 (2011 की जनगणना के अनुसार)
<b>कुल क्षेत्रफल-</b>	0.07 वर्ग किलोमीटर
<b>कुल भवन-</b>	वर्तमान में केदारनाथ विकास प्राधिकरण द्वारा निर्मित भवन 65
<b>नगर पंचायत क्षेत्रान्तर्गत स्थित भवनों में प्रतिदिन ठहरने वाले श्रद्धालुओं/स्थानीय व्यक्तियों की अनुमानित संख्या-</b>	3500 (लगभग)
<b>कुल टैन्ट-</b>	50
<b>टैन्ट में ठहरने वाले व्यक्ति-</b>	250 (लगभग)
<b>प्रतिदिन कुल ठोस अपशिष्ट-</b>	0.167 टन प्रति दिन
<b>जैविक अपशिष्ट-</b>	0.110 टन प्रति दिन
<b>अजैविक अपशिष्ट-</b>	0.057 टन प्रति दिन
<b>ठोस अपशिष्ट का निस्तारण-</b>	नगर पंचायत क्षेत्रान्तर्गत सफाई व्यवस्था हेतु 50 अस्थायी पर्यावरण मित्रों की तैनाती की गयी है। जिनके द्वारा प्रत्येक दिवस दो पालियों (सुबह शाम) में साफ-सफाई व्यवस्था की जा रही है। जिनके स्थलीय निरीक्षण हेतु एक स्थायी सफाई नायक एवं एक स्थायी पर्यावरण पर्यवेक्षक तैनात किया गया है। नगर पंचायत क्षेत्रान्तर्गत उत्सर्जित कूड़े को एक ट्रैक्टर वाहन के माध्यम से, कूड़ा निस्तारण केन्द्र पहुँचाया जाता है। कूड़ा निस्तारण केन्द्र पर 15 पर्यावरण मित्रों द्वारा अजैविक कूड़े की छंटाई कर कट्टों में भरा जाता



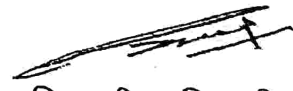
अधिकांश अधिकारी  
नगर पंचायत केदारनाथ

for honorable Not purpose  
District Magistrate  
Rudraprayag


है। जिसके भण्डारण के लिये एक अस्थायी एम0आर0एफ सेन्टर का निर्माण किया गया है। एकत्रित किये गये अजैदिक कूड़े को घोड़े/खच्चरों के माध्यम से रिसाईकिल केन्द्र सोनप्रयाग में भेजा जाता है। वर्ष 2023-24 में प्लास्टिक कूड़े से इस निकाय को 2.12 लाख रुपये की आय प्राप्त हुई है। 10 मई 2024 से 27 अगस्त 2024 तक 0.79 टन प्लास्टिक कूड़ा सोनप्रयाग भेजा जा चुका है, जिसको कम्पेक्ट कर विक्रय किये जाने की कार्यवाही गतिमान है। साथ ही अवगत कराना है कि वर्ष 2022 में Recykal Company के माध्यम से नगर पंचायत केदारनाथ क्षेत्रान्तर्गत डिजिटल डिपोजिट रिफण्ड सिस्टम(DRS) की शुरुआत की गयी है, जिसमें वर्ष 2022-23 में 65905 प्लास्टिक बोतल एकत्रित की गयी है। वर्ष 2023-24 में 704900 प्लास्टिक की बोतल एकत्रित की गयी है। सादर अवगत कराना है कि वर्ष 2025-26 चारधाम यात्रा से पूर्व नगर पंचायत केदारनाथ के अस्थायी कूड़ा निस्तारण केन्द्र पर, कॉम्पेक्टर मशीन स्थापित किया जाना प्रस्तावित है। वर्तमान में कूड़ा निस्तारण केन्द्र पर बेलिंग मशीन द्वारा प्लास्टिक को कम्पेक्ट किया जा रहा है

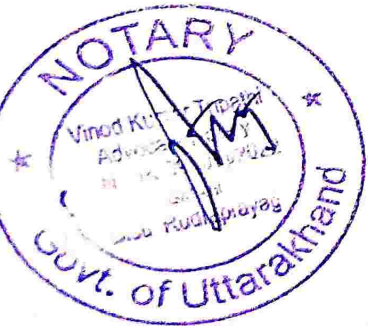
कॉम्पेक्टर की संख्या	-	0
बेलिंग मशीन की संख्या	-	01
पुराना कूड़ा (लीगेसी वेस्ट)	-	0
कुल पर्यावरण मित्रों की संख्या-		50
स्थाई पर्यावरण मित्र-		01
पर्यावरण पर्यवेक्षक-		01
नगर पंचायत क्षेत्रान्तर्गत कुल अस्थायी शौचालय-		20
कुल स्मार्ट शौचालय -	नगर पंचायत केदारनाथ क्षेत्रान्तर्गत केदारनाथ विकास प्राधिकरण द्वारा 02 स्मार्ट शौचालय (6 महिला 06 पुरुष) निर्मित गये हैं तथा 20 सीटर एवं 22 सीटर सार्वजनिक शौचालयों का निर्माण कार्य गतिमान है।	
संलग्न-यथोपरि		

भवदीय,

  
अधिशाली अधिकारी,  
नगर पंचायत केदारनाथ।

for Hon'ble MP & 1 member.

  
District Magistrate  
Rudraprayag



Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

रोवा में,

क्षेत्रीय अधिकारी,  
उत्तराखण्ड परदुपण नियंत्रण बोर्ड,  
देहरादून।

द्वारा:- अधिशासी अधिकारी, नगर पंचायत, केदारनाथ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024  
अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में।

महोदय,

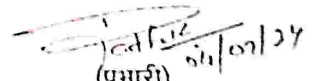
उपरोक्त विषयक, कार्यालय जिलाधिकारी महोदय, रुद्रप्रयाग के पत्र संख्या-5213/33-34(2023-24) दिनांक 14 अगस्त, 2024 का सन्दर्भ ग्रहण करने का कष्ट कर, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में दिनांक 11 जुलाई, 2024 को पारित आदेश के विन्दु संख्या-6 में गठित समिति द्वारा श्री केदारनाथ धाम का स्थलीय निरीक्षण किया गया है, जिसमें सुलभ इंटरनेशनल क्षेत्रान्तर्गत विन्दुवार सूचना (मय फोटोग्राफस संलग्न) निम्नवत आवश्यक कार्यवाही हेतु सादर प्रेषित की जा रही है :-

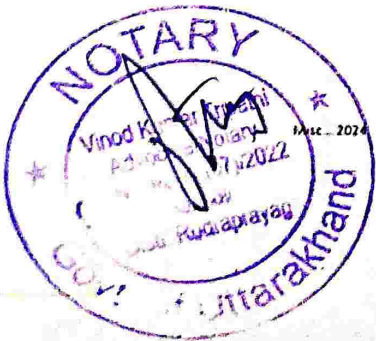
1	कुल क्षेत्रफल	3.5 वर्ग किलोमीटर
2	कुल टेन्ट	850
3	टेन्ट में ठहरने वाले व्यक्ति	8000 से 9000
4	प्रतिदिन कुल ठोस अपशिष्ट	1.50 टन प्रति दिन
5	जैविक अपशिष्ट	1.35 टन प्रति दिन
6	अजैविक अपशिष्ट	00.25 टन प्रति दिन
7	डस्टयिन की संख्या	300

ठोस अपशिष्ट का निस्तारण- रुद्रा प्वाइंट से सरस्वती पुल तक सफाई व्यवस्था हेतु 80 अस्थायी पर्यावरण मित्रों की तैनाती की गयी है। जिनके द्वारा प्रत्येक दिवस दो पालियों (सुबह शाम) में साफ-सफाई व्यवस्था की जा रही है। जिनके सीलीय निरीक्षण हेतु 06 सुपरवाइजर तैनात किया गया है। सुलभ इंटरनेशनल क्षेत्रान्तर्गत उत्सर्जित कूड़े को हैण्ड ट्रॉली के माध्यम से, कूड़ा निस्तारण केन्द्र पहुंचाया जाता है। कूड़ा निस्तारण केन्द्र पर 12 पर्यावरण मित्रों द्वारा अजैविक कूड़े की छंटाई कर कट्टों में भरा जाता है। एकत्रित किये गये अजैविक कूड़े को घोड़े/खच्चरों/मजदूरों के माध्यम से रिसाईकल केंद्र, सोनप्रयाग में भेजा जाता है। वर्ष 2023-24 में 12 टन रिसाईकल कूड़ा रिसाईकल कम्पनी को दिया गया। 10 मई, 2024 से 27 अगस्त, 2024 तक लगभग 6.02 टन प्लास्टिक कूड़ा, सोनप्रयाग एकत्रित किया जा चुका है, जिसको काम्पेक्ट कर विक्रय किये जाने की कार्यवाही गतिमान है।

1	कॉम्पेक्टर की संख्या	01
2	सुलभ क्षेत्रान्तर्गत स्टील फ्रेम शौचालय की संख्या	135
3	अस्थायी शौचालय हेतु पर्यावरण मित्रों की संख्या	42
4	पड़ाव सफाई हेतु पर्यावरण मित्रों की संख्या	80
5	कूड़ा निस्तारण हेतु पर्यावरण मित्रों की संख्या	12
6	सुपरवाइजरों की संख्या	06

भवदीय,

  
(प्रभारी)  
सुलभ इंटरनेशनल



Attested by  
Vinod Kumar Topathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

  
District Magistrate  
Rudraprayag

**Shri Badarinath Kedarnath Temple Committee, Kedarnath Temple**  
**Shri Kedarnath Temple, details of Pilgrims counting, Year of 2024**

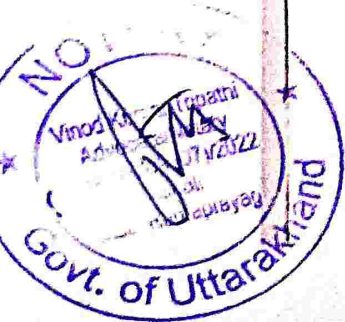
Date and time of Kapat Opening:- 10.05.2024, 07.00 AM

*Month Of May, 2024*

Date	Indian Pilgrims			Foreigner Pilgrims			Total
	Male	Female	Children	Male	Female	Children	
10-05-2024	19,282	9,333	415	0	0	0	29,030
11-05-2024	14,625	7,716	256	0	2	0	22,599
12-05-2024	15,237	7,951	320	0	0	0	23,510
13-05-2024	17,090	9,868	402	0	0	0	27,360
14-05-2024	15,253	8,216	338	0	0	0	23,807
15-05-2024	19,076	9,712	489	0	1	0	29,278
16-05-2024	17,750	9,839	504	0	0	0	28,093
17-05-2024	21,023	10,620	610	0	0	0	32,253
18-05-2024	20,164	10,198	526	1	1	0	30,890
19-05-2024	22,903	11,355	635	0	0	0	34,893
20-05-2024	24,515	12,359	606	0	0	0	37,480
21-05-2024	25,586	12,458	638	0	0	0	38,682
22-05-2024	21,999	11,190	526	0	0	0	33,715
23-05-2024	21,403	10,777	472	0	0	0	32,652
24-05-2024	14,600	7,904	310	0	0	0	22,814
25-05-2024	13,692	6,869	289	1	1	0	20,852
26-05-2024	13,042	6,329	344	0	0	0	19,715
27-05-2024	14,520	7,168	377	0	0	0	22,065
28-05-2024	14,628	6,913	346	0	0	0	21,887
29-05-2024	13,506	6,298	325	1	0	0	20,130
30-05-2024	12,524	5,937	299	0	0	0	18,760
31-05-2024	12,387	5,668	270	0	0	0	18,325
<b>Total</b>	<b>3,84,805</b>	<b>1,94,680</b>	<b>9,297</b>	<b>3</b>	<b>5</b>	<b>0</b>	<b>5,88,790</b>

**Shri Kedarnath Temple, details of Pilgrims counting month of June, 2024**

Date	Indian Pilgrims			Foreigner Pilgrims			Total
	Male	Female	Children	Male	Female	Children	
B.F.	3,84,805	1,94,680	9,297	3	5	0	5,88,790
1-6-2024	12,786	5,864	286	1	2	0	18,939
2-6-2024	12,857	6,323	304	0	0	0	19,484
3-6-2024	13,942	6,766	313	0	0	0	21,021
4-6-2024	14,010	6,756	333	3	0	0	21,102
5-6-2024	13,987	6,710	315	0	0	0	21,012
6-6-2024	13,629	6,459	262	0	0	0	20,350
7-6-2024	13,181	6,087	260	0	2	0	19,530
8-6-2024	12,157	5,755	208	0	0	0	18,120
9-6-2024	12,277	5,965	228	0	0	0	18,470
10-6-2024	12,929	6,030	251	0	0	0	19,210
11-6-2024	12,181	5,805	220	1	4	0	18,211
12-6-2024	12,003	5,562	215	0	0	0	17,780
13-6-2024	11,939	5,307	217	0	4	0	17,467
14-6-2024	11,121	5,128	203	0	0	0	16,452
15-6-2024	10,242	5,349	186	0	0	0	15,777
16-6-2024	10,528	5,424	216	0	0	0	16,168
17-6-2024	10,869	5,434	209	0	0	0	16,512
18-6-2024	8,851	3,978	172	7	10	0	13,018
19-6-2024	8,117	3,788	143	0	0	0	12,050
20-6-2024	6,963	3,381	153	0	0	0	10,497
21-6-2024	5,249	2,545	107	1	1	1	7,904
22-6-2024	4,093	1,976	110	0	0	0	6,179
23-6-2024	4,833	2,251	126	2	0	0	7,212
24-6-2024	5,738	2,668	144	0	0	0	8,550
25-6-2024	5,268	2,189	127	0	0	0	7,581
26-6-2024	4,643	2,061	116	0	0	0	6,820
27-6-2024	4,189	1,833	108	1	0	0	6,131
28-6-2024	4,004	1,893	106	3	0	0	6,006
29-6-2024	3,548	1,669	96	0	0	0	5,313
30-6-2024	3,403	1,622	90	0	1	0	5,116
<b>Total</b>	<b>6,64,342</b>	<b>3,27,258</b>	<b>15,123</b>	<b>22</b>	<b>29</b>	<b>1</b>	<b>10,06,775</b>

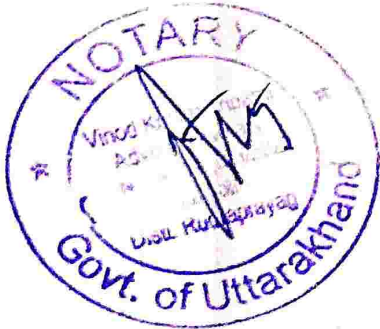


For May be Court purpose  
 District Magistrate  
 Rudrapur

Shri Kedarnath Temple, details of Pilgrims counting month of July 2024

Date	Indian Pilgrims			Foreigner Pilgrims			Total
	Male	Female	Children	Male	Female	Children	
B.F.	6,64,342	3,27,258	15,123	22	29	1	10,06,775
1-7-2024	3,778	1,692	95	0	0	0	5,565
2-7-2024	3,264	1,491	85	0	0	0	4,840
3-7-2024	3,161	1,505	79	0	0	0	4,745
4-7-2024	2,427	1,193	63	0	0	0	3,683
5-7-2024	2,193	1,094	57	0	0	0	3,344
6-7-2024	1,906	906	42	0	0	0	2,854
7-7-2024	1,662	748	38	0	0	0	2,448
8-7-2024	1,992	796	47	0	0	0	2,835
9-7-2024	1,768	706	41	0	0	0	2,515
10-7-2024	1,550	680	40	0	0	0	2,270
11-7-2024	1,527	603	35	0	0	0	2,165
12-7-2024	1,371	616	32	0	0	0	2,019
13-7-2024	1,387	517	28	0	0	0	1,932
14-7-2024	1,507	640	32	0	0	0	2,179
15-7-2024	1,596	684	37	0	0	0	2,317
16-7-2024	1,278	688	51	0	0	0	2,017
17-7-2024	1,282	578	37	0	0	0	1,897
18-7-2024	1,011	414	22	0	0	0	1,447
19-7-2024	967	416	26	0	0	0	1,409
20-7-2024	1,065	472	31	0	0	0	1,568
21-7-2024	1,221	517	34	0	0	0	1,772
22-7-2024	2,469	1,035	66	0	0	0	3,570
23-7-2024	1,010	416	24	1	0	0	1,451
24-7-2024	1,060	465	22	0	0	0	1,547
25-7-2024	1,405	589	42	0	0	0	2,036
26-7-2024	1,593	718	37	0	0	0	2,348
27-7-2024	1,425	569	41	0	0	0	2,035
28-7-2024	1,712	798	54	0	0	0	2,564
29-7-2024	4,594	1,666	61	0	0	0	6,321
30-7-2024	2,933	905	45	0	0	0	3,883
31-7-2024	2,272	655	38	0	0	0	2,965
Total	7,22,728	3,52,030	16,505	23	29	1	10,91,316

*[Handwritten Signature]*  
27-8-24



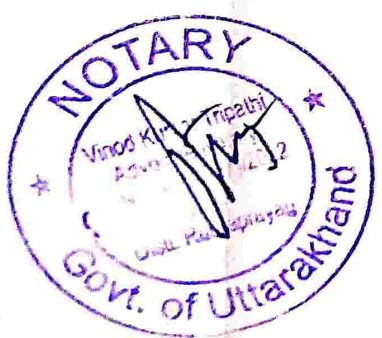
*[Handwritten Signature]*  
29-9-24  
Attest  
Vinod Kumar Jakholi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudrapur

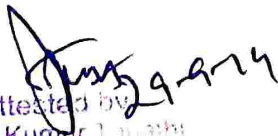
for Honorable NGT purpose  
*[Handwritten Signature]*  
District Magistrate  
Rudrapur

Shri Kedarnath Temple, details of Pilgrims counting month of August 2024

Date	Indian Pilgrims			Foreigner Pilgrims			Total
	Male	Female	Children	Male	Female	Children	
D.F.	7,22,728	3,52,030	16,505	23	29	1	10,91,316
1-8-2024	1,190	260	16	-	-	-	1,466
2-8-2024	32	6	-	-	-	-	38
3-8-2024	-	-	-	-	-	-	-
4-8-2024	2	2	-	-	-	-	4
5-8-2024	3	3	-	-	-	-	6
6-8-2024	-	-	-	-	-	-	-
7-8-2024	-	-	-	-	-	-	-
8-8-2024	25	22	1	-	-	-	48
9-8-2024	16	14	-	-	-	-	30
10-8-2024	35	11	1	3	-	-	50
11-8-2024	107	61	4	6	24	-	202
12-8-2024	70	40	5	-	-	-	115
13-8-2024	111	41	1	-	-	-	153
14-8-2024	32	18	2	-	-	-	52
15-8-2024	88	56	8	-	-	-	152
16-8-2024	122	80	8	5	11	-	226
17-8-2024	62	44	4	2	8	-	120
18-8-2024	78	78	5	-	-	-	161
19-8-2024	11	4	-	-	-	-	15
20-8-2024	4	-	-	-	-	-	4
21-8-2024	129	81	15	1	1	-	227
22-8-2024	12	1	-	-	-	-	13
23-8-2024	94	74	10	-	-	-	178
24-8-2024	140	108	12	-	-	-	260
25-8-2024	187	117	6	-	-	-	310
26-8-2024	139	142	5	3	7	-	296
27-8-2024	254	203	21	1	3	-	482
28-8-2024							
29-8-2024							
30-8-2024							
31-8-2024							
Total	7,25,671	3,53,496	16,629	44	83	1	10,95,924

*Mum*  
27-8-2024



Attested by  
  
 Vinod Kumar Tripathi  
 Advocate/Notary  
 R.N.-UK-09 (07)/2022  
 Jakholi  
 Distt. Rudrapur

for Ugrate 297 papers.  
 District Magistrate  
 Rudrapur



**CENTRAL LABORATORY**  
**UTTARAKHAND POLLUTION CONTROL BOARD**  
 46 - D IT Park, Subastradhara Road, Dehradun  
 Email Id - [clukpcb@gmail.com](mailto:clukpcb@gmail.com)

Test Report

Test report no:	UKPCB/CL/08/24/HO/SW-001
Code allotted:	UKPCB/CL/08/24/HO/SW-34
Sample Source (River/ Lake/Pond/Drain/ S.T.P./ any other specify):	River
Sampling point:	River Mandakini at Glacier point, Kedarnath.
Type of sample: Grab/Composite/Integrated:	Grab.
Sample collected by:	Shri-Kamal Kumar (Regional Director, CPCB, RD-Lucknow), Dr. Vipin Gupta (Scientist-C, Regional office, MoEF&CC, Dehradun), Dr. R.K.Chaturvedi (Regional officer, UKPCB, Dehradun), Shri-Rakesh Kandari (Asst. Environment Engineer, UKPCB, Dehradun) With Central Laboratory, UKPCB Dehradun team.
Quantity & Packing: (HDPE/LDPE/P/G/Any Other)	2L, 250ml, 125ml. HDPE & G.
Date of sample collection:	27.08.2024
Date of sample receipt in the laboratory:	28.08.2024
Duration of analysis:	28.08.2024-03.09.2024
Date of issue of report:	04.09.2024

S.No.	Parameters	Results	Test Method	Unit
1.	Colour	Clear	By Visual appearance	-
2.	Odour	Odourless	-	-
3.	Temperature	4	APHA 2550B, By Electronic Thermometer	°C
4.	pH (@25°C)	7.45	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
5.	Total Dissolved Solids	07	APHA 2540 C: Total Dissolved Solids Dried at 180°C	mg/l
6.	Electrical Conductivity	11	APHA 2510B Laboratory Method	(µs/cm)
7.	Dissolved Oxygen (DO)	11.0	APHA 4500-O C Azide Modification	mg/l
8.	Biochemical Oxygen Demand (BOD)	BDL (<1)	IS 3025 (Part 44): 2023, 3 days 27°C	mg/l
9.	Chemical Oxygen Demand (COD)	BDL (<5)	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l

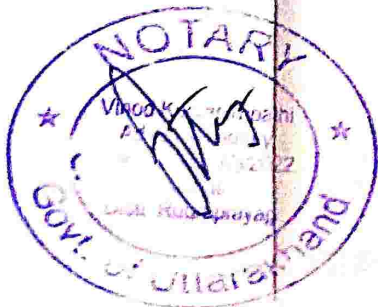
*Akanish*

Page 1 of 2

*Wore*

*has for the next purpose -*  
 District Magistrate  
 Rudrapur

Scanned by CamScanner



S.No.	Parameters	Results	Test Method	Unit
10.	Nitrate	BDL(<0.3)	APHA 4500-NO <sub>3</sub> -B Ultraviolet Spectrophotometric Screening Method	mg/l
11.	Phosphate	BDL(<0.05)	APHA 4500-P D Stannous Chloride Method	mg/l
12.	Fluoride	BDL(<0.2)	APHA 4500-F D SPADNS Method	mg/l
13.	Total Coliform	<1.8	APHA 9221 B, Multiple-Tube- Fermentation Technique	MPN/100ml
14.	Faecal Coliform	<1.8	APHA 9221 E, Multiple-Tube- Fermentation Technique	MPN/100ml

*Akanksha*  
4/9/24  
Analysed by:  
(Akanksha Negi)

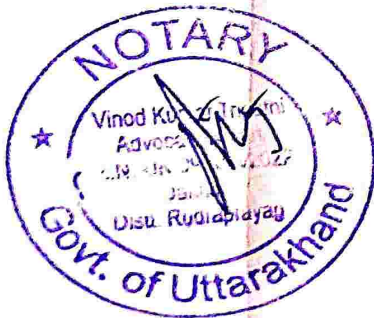
*Pradeep Chauhan*  
09/09/24  
Checked by:  
(Pradeep Chauhan)

*S.S. Chauhan*  
Authorized Signatory:  
(S.S. Chauhan)

.....End of Test Report.....

**Note:**

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.



*Vinod Kumar Tripathi*  
Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jarkholi  
Distt. Rudrapur

*S.S. Chauhan*  
District Magistrate  
Rudrapur



**CENTRAL LABORATORY**  
**UTTARAKHAND POLLUTION CONTROL BOARD**  
 46 - B IT Park, Subastradhara Road, Dehradun  
 Email Id - [cl@ukpcb.com](mailto:cl@ukpcb.com)

Test Report

Test report no:	UKPCB/CI/08/24/HO/SW-002
Code allotted:	UKPCB/CI/08/24/HO/SW-35
Sample Source (River/ Lake/Pond/Drain/ S.T.P./ any other specify):	River
Sampling point:	River Saraswati Before Confluence (B/C) to River Mandakini at Kedarnath.
Type of sample: Grab/Composite/Integrated:	Grab.
Sample collected by:	Shri-Kamal Kumar (Regional Director, CPCB, RD-Lucknow), Dr. Vipin Gupta (Scientist-C, Regional office, MoEF&CC, Dehradun), Dr. R.K.Chaturvedi (Regional officer, UKPCB, Dehradun), Shri-Rakesh Kandari (Asst. Environment Engineer, UKPCB, Dehradun) With Central Laboratory, UKPCB Dehradun team.
Quantity & Packing: (HDPE/LDPE/P/G/Any Other)	2L, 250ml, 125ml. HDPE & G.
Date of sample collection:	27.08.2024
Date of sample receipt in the laboratory:	28.08.2024
Duration of analysis:	28.08.2024-03.09.2024
Date of issue of report:	04.09.2024

S.No.	Parameters	Results	Test Method	Unit
1.	Colour	Turbid	By Visual appearance	-
2.	Odour	Odourless	-	-
3.	Temperature	8	APHA 2550B. By Electronic Thermometer	°C
4.	pH (@25°C)	7.81	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
5.	Total Dissolved Solids	17	APHA 2540 C: Total Dissolved Solids Dried at 180°C	mg/l
6.	Electrical Conductivity	28	APHA 2510B Laboratory Method	(µs/cm)
7.	Dissolved Oxygen (DO)	10.6	APHA 4500-O C Azide Modification	mg/l
8.	Biochemical Oxygen Demand (BOD)	BDL (<1)	IS 3025 (Part 44): 2023, 3 days 27°C	mg/l
9.	Chemical Oxygen Demand (COD)	BDL (<5)	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l

*Shankar*

Page 1 of 2

*Ans*

For Sample NGT purpose.

*Dr. Gahendra*  
 District Magistrate  
 Rudrapur

Scanned by CamScanner



S.No.	Parameters	Results	Test Method	Unit
10.	Nitrate	BDL(<0.3)	APHA 4500-NO <sub>3</sub> -B Ultraviolet Spectrophotometric Screening Method	mg/l
11.	Phosphate	BDL(<0.05)	APHA 4500-P D Stannous Chloride Method	mg/l
12.	Fluoride	BDL(<0.2)	APHA 4500-F D SPADNS Method	mg/l
13.	Total Coliform	<1.8	APHA 9221 B, Multiple-Tube- Fermentation Technique	MPN/100ml
14.	Faecal Coliform	<1.8	APHA 9221 E, Multiple-Tube- Fermentation Technique	MPN/100ml

*Akanksha*  
4/7/24  
Analysed by:  
(Akanksha Negi)

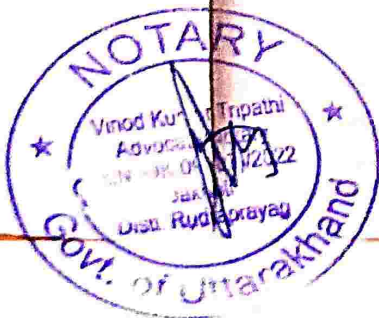
*Pradeep*  
04/09/24  
Checked by:  
(Pradeep Chauhan)

*S.S. Chauhan*  
Authorized Signatory:  
(S.S. Chauhan)

\*\*\*\*\*End of Test Report\*\*\*\*\*

Note:

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.



*Vinod Kumar Tripathi*  
Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

*S.S. Chauhan*  
for Waiver of fee purpose.  
District Magistrate  
Rudraprayag



**CENTRAL LABORATORY**  
**UTTARAKHAND POLLUTION CONTROL BOARD**  
46 - B IT Park, Subastradhara Road, Dehradun  
Email id - [clukncl@gmail.com](mailto:clukncl@gmail.com)

Test Report

Test report no:	UKPCB/CL/08/24/HO/SW-003
Code allotted:	UKPCB/CL/08/24/HO/SW-36
Sample Source (River/ Lake/Pond/Drain/ S.T.P./ any other specify):	River
Sampling point:	River Mandakini Before Confluence (B/C) to River Saraswati at Kedarnath.
Type of sample: Grab/Composite/Integrated:	Grab.
Sample collected by:	Shri-Kamal Kumar (Regional Director, CPCB, RD-Lucknow), Dr. Vipin Gupta (Scientist-C, Regional office, MoEF&CC, Dehradun), Dr. R.K.Chaturvedi (Regional officer, UKPCB, Dehradun), Shri-Rakesh Kandari (Asst. Environment Engineer, UKPCB, Dehradun) With Central Laboratory, UKPCB Dehradun team.
Quantity & Packing: (HDPE/LDPE/P/G/Any Other)	2L, 250ml, 125ml. HDPE & G.
Date of sample collection:	27.08.2024
Date of sample receipt in the laboratory:	28.08.2024
Duration of analysis:	28.08.2024-03.09.2024
Date of issue of report:	04.09.2024

S.No.	Parameters	Results	Test Method	Unit
1.	Colour	Turbid	By Visual appearance	-
2.	Odour	Odourless	-	-
3.	Temperature	6	APHA 2550B, By Electronic Thermometer	°C
4.	pH (@25°C)	7.60	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
5.	Total Dissolved Solids	28	APHA 2540 C: Total Dissolved Solids Dried at 180°C	mg/l
6.	Electrical Conductivity	42	APHA 2510B Laboratory Method	(µs/cm)
7.	Dissolved Oxygen (DO)	10.8	APHA 4500-O C Azide Modification	mg/l
8.	Biochemical Oxygen Demand (BOD)	BDL (<1)	IS 3025 (Part 44): 2023, 3 days 27°C	mg/l
9.	Chemical Oxygen Demand (COD)	BDL (<5)	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l

Akanksha  
Page 1 of 2

For Mobile NGT purpose  
District  
Rudrapur



S.No.	Parameters	Results	Test Method	Unit
10.	Nitrate	BDL(<0.3)	APIIA 4500-NO <sub>3</sub> B Ultraviolet Spectrophotometric Screening Method	mg/l
11.	Phosphate	BDL(<0.05)	APIIA 4500-P D Stannous Chloride Method	mg/l
12.	Fluoride	BDL(<0.2)	APIIA 4500-F D SPADNS Method	mg/l
13.	Total Coliform	<1.8	APIIA 9221 B, Multiple-Tube- Fermentation Technique	MPN/100ml
14.	Faecal Coliform	<1.8	APIIA 9221 E, Multiple-Tube- Fermentation Technique	MPN/100ml

*Akanksha*  
4/7/24  
Analysed by:  
(Akanksha Negi)

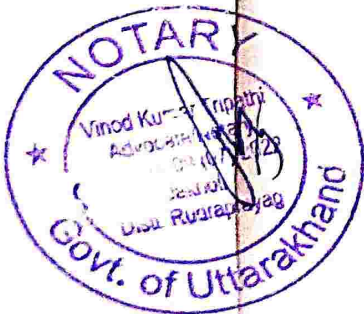
*Pradeep*  
04/09/24  
Checked by:  
(Pradeep Chauhan)

*S.S. Chauhan*  
Authorized Signatory:  
(S.S. Chauhan)

\*\*\*\*\*End of Test Report\*\*\*\*\*

- Note:
1. The results in the Test Report relate only to the items tested.
  2. The Test Report pertains to the sample as received in lab.
  3. Report shall not be reproduced without approval of laboratory.
  4. Sample will be retained for only 10 days after issuing the report.

*For use in NG? purpose.*  
*S.S. Chauhan*  
22/09/24  
District Magistrate  
Rudraprayag



*Vinod*  
29-9-24  
Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag



**CENTRAL LABORATORY  
UTTARAKHAND POLLUTION CONTROL BOARD**

46 - II IT Park, Sahasraadhara Road, Dehradun

Email Id - [clukpcb@gmail.com](mailto:clukpcb@gmail.com)

Test Report

Test report no:	UKPCB/CI/08/24/110/WW-004
Code allotted:	UKPCB/CI/08/24/110/WW-37
Sample Source (River/ Lake/Pond/Drain/ S.T.P./any other specify):	Other: Soak pit outlet.
Sampling point:	Public toilet (Soak pit outlet), Haat Bazar, Kcdarnath.
Type of sample: Grab/Composite/Integrated:	Grab.
Sample collected by:	Shri-Kamal Kumar (Regional Director, CPCB, RD- Lucknow), Dr. Vipin Gupta (Scientist-C, Regional office, MoEF&CC, Dehradun), Dr. R.K.Chaturvedi (Regional officer, UKPCB, Dehradun), Shri-Rakesh Kandari (Asst. Environment Engineer, UKPCB, Dehradun) With Central Laboratory, UKPCB Dehradun team.
Quantity & Packing: (HDPE/LDPE/P/G/Any Other)	2L, 250ml, 125ml. HDPE & G.
Date of sample collection:	27.08.2024
Date of sample receipt in the laboratory:	28.08.2024
Duration of analysis:	28.08.2024-03.09.2024
Date of issue of report:	04.09.2024

S.No.	Parameters	Results	Test Method	Unit
1.	Colour	Turbid	By Visual appearance	-
2.	Odour	Not Specific	-	-
3.	pH (@25°C)	8.16	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
4.	Total Suspended Solids	60.0	APHA 2540 D Total Suspended Solids Dried at 103- 105°C	mg/l
5.	Biochemical Oxygen Demand (BOD)	46.0	IS 3025 (Part44) Azide Modification.	mg/l
6.	Chemical Oxygen Demand (COD)	170.0	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l
7.	Faecal Coliform	920	APHA 9221 E, Multiple-Tube- Fermentation Technique	MPN/100ml

*Akanksha*  
4/9/24  
Analysed by:  
(Akanksha Negi)

*Pradheep*  
04/09/24  
Checked by:  
(Pradheep Chauhan)

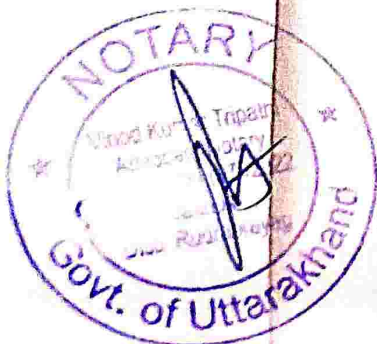
*S.S. Chauhan*  
Authorized Signatory:  
(S.S. Chauhan)

\*\*\*\*\*End of Test Report\*\*\*\*\*

Note:

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.

*S.S. Chauhan*  
District Magistrate  
Rudraprayag





**CENTRAL LABORATORY**  
**UTTARAKHAND POLLUTION CONTROL BOARD**  
 46 - B IT Park, Subastradharn Road, Dehradun  
 Email Id - [clukpcb@gmail.com](mailto:clukpcb@gmail.com)

Test Report

Test report no:	UKPCB/CL/08/24/110/SW-005
Code allotted:	UKPCB/CL/08/24/110/SW-38
Sample Source (River/ Lake/Pond/Drain/ S.T.P./ any other specify ).:	Drain
Sampling point:	Drain After confluence (A/C) of public toilet raw effluent Near Helipad, Kedarnath.
Type of sample: Grab/Composite/Integrated:	Grab.
Sample collected by:	Shri-Kamal Kumar (Regional Director, CPCB, RD-Lucknow ), Dr. Vipin Gupta (Scientist-C , Regional office, MoEF&CC, Dehradun ), Dr. R.K.Chaturvedi (Regional officer, UKPCB, Dehradun), Shri-Rakesh Kandari (Asst. Environment Engineer, UKPCB, Dehradun) With Central Laboratory, UKPCB Dehradun team.
Quantity & Packing: (HDPE/LDPE/P/G/Any Other)	2L, 250ml, 125ml. HDPE & G.
Date of sample collection:	27.08.2024
Date of sample receipt in the laboratory:	28.08.2024
Duration of analysis:	28.08.2024-03.09.2024
Date of issue of report:	04.09.2024

S.No.	Parameters	Results	Test Method	Unit
1.	Colour	Turbid	By Visual appearance	-
2.	Odour	Not Specific	-	-
3.	Temperature	5	APHA 2550B, By Electronic Thermometer	°C
4.	pH (@25°C)	7.35	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
5.	Total Dissolved Solids	150	APHA 2540 C: Total Dissolved Solids Dried at 180°C	mg/l
6.	Electrical Conductivity	226	APHA 2510B Laboratory Method	(µs/cm)
7.	Dissolved Oxygen (DO)	3.0	APHA 4500-O C Azide Modification	mg/l
8.	Biochemical Oxygen Demand (BOD)	20.0	IS 3025 (Part 44): 2023, 3 days 27°C	mg/l
9.	Chemical Oxygen Demand (COD)	80.0	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l



for sample NGT purpose  
 Janki  
 District Magistrate  
 Rudraprayag

No.	Name	Results	Test Method	Unit
10.	Ammonia	0.17	APHA 4500-NO <sub>3</sub> -B Ultraviolet Spectrophotometric Screening Method	mg/l
11.	Phosphate	0.18	APHA 4500-P D Stannous Chloride Method	mg/l
12.	Fluoride	0.28	APHA 4500-F D SPADNS Method	mg/l
13.	Total Coliform	540	APHA 9221 B, Multiple-Tube- Fermentation Technique	MPN/100ml
14.	Faecal Coliform	350	APHA 9221 E, Multiple-Tube- Fermentation Technique	MPN/100ml

*Akanksha Negi*  
Analysed by:  
(Akanksha Negi)

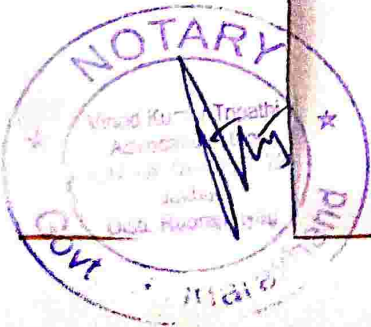
*Pradeep Chauhan*  
Checked by:  
(Pradeep Chauhan)

*S.S. Chauhan*  
Authorized Signatory:  
(S.S. Chauhan)

.....End of Test Report.....

Note:

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.



*Vinod Kumar Tripathi*  
Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudrapur

*S.S. Chauhan*  
District Magistrate  
Rudrapur

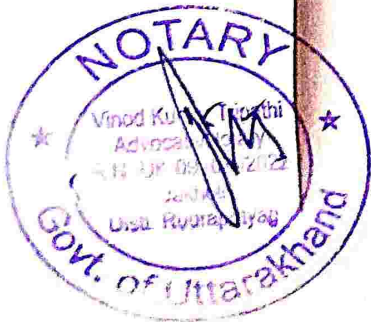


**CENTRAL LABORATORY  
UTTARAKHAND POLLUTION CONTROL BOARD**  
46 - B IT Park, Sahasradhara Road, Dehradun  
Email Id - [clukpcb@gmail.com](mailto:clukpcb@gmail.com)

Test Report

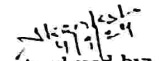
Test report no:	UKPCB/CL/08/24/HO/SW-006
Code allotted:	UKPCB/CL/08/24/HO/SW-39
Sample Source (River/ Lake/Pond/Drain/ S.T.P./ any other specify):	River
Sampling point:	River Mandakini Downstream (D/S) Near "Ghoda padav" Kedarnath.
Type of sample: Grab/Composite/Integrated:	Grab.
Sample collected by:	Shri-Kamal Kumar (Regional Director, CPCB, RD-Lucknow), Dr. Vipin Gupta (Scientist-C, Regional office, MoEF&CC, Dehradun), Dr. R.K.Chaturvedi (Regional officer, UKPCB, Dehradun), Shri-Rakesh Kandari (Asst. Environment Engineer, UKPCB, Dehradun) With Central Laboratory, UKPCB Dehradun team.
Quantity & Packing: (HDPE/LDPE/P/G/Any Other)	2L, 250ml, 125ml. HDPE & G.
Date of sample collection:	27.08.2024
Date of sample receipt in the laboratory:	28.08.2024
Duration of analysis:	28.08.2024-03.09.2024
Date of issue of report:	04.09.2024


S.No.	Parameters	Results	Test Method	Unit
1.	Colour	Turbid	By Visual appearance	-
2.	Odour	Odourless	-	-
3.	Temperature	05	APHA 2550B. By Electronic Thermometer	°C
4.	pH (@25°C)	7.75	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
5.	Total Dissolved Solids	22	APHA 2540 C: Total Dissolved Solids Dried at 180°C	mg/l
6.	Electrical Conductivity	34	APHA 2510B Laboratory Method	(µs/cm)
7.	Dissolved Oxygen (DO)	10.6	APHA 4500-O C Azido Modification	mg/l
8.	Biochemical Oxygen Demand (BOD)	BDL (<1)	IS 3025 (Part 44): 2023, 3 days 27°C	mg/l
9.	Chemical Oxygen Demand (COD)	BDL (<5)	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l



for copy to NRI purpose.  
*[Signature]*  
District Magistrate  
Rudraprayag

S.No.	Parameters	Results	Test Method	Unit
10.	Nitrate	NDL(<0.3)	APIIA 4500-NO <sub>3</sub> -B Ultraviolet Spectrophotometric Screening Method	mg/l
11.	Phosphate	NDL(<0.05)	APIIA 4500-P D Stannous Chloride Method	mg/l
12.	Fluoride	NDL(<0.2)	APIIA 4500-F D SPADNS Method	mg/l
13.	Total Coliform	24	APIIA 9221 B, Multiple-Tube- Fermentation Technique	MPN/100ml
14.	Faecal Coliform	17	APIIA 9221 E, Multiple-Tube- Fermentation Technique	MPN/100ml

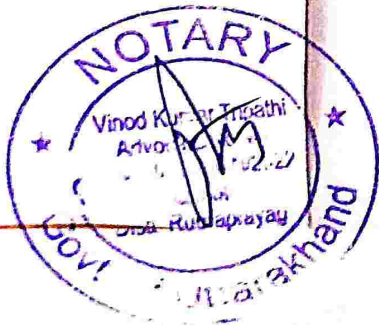
  
 Analysed by:  
 (Akanksha Negi)

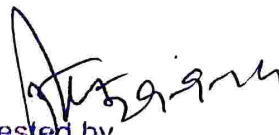
  
 Checked by:  
 (Pradeep Chauhan)

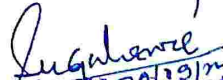
  
 Authorized Signatory:  
 (S.S. Chauhan)

\*\*\*\*\*End of Test Report\*\*\*\*\*

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.



  
 Attested by  
 Vinod Kumar Tripathi  
 Advocate/Notary  
 R.N.-UK-09 (07)  
 Jakholi  
 Distt. Rudrapur

For Hon'ble NGT purpose  
  
 District Magistrate  
 Rudrapur

प्रेषक,  
अधिशारी अधिकारी,  
नगर पंचायत केदारनाथ।

सेवा में,  
जिलाधिकारी महोदय,  
रुद्रप्रयाग।

संख्या:- 297/न0पं0के0-विधि/ (2024-25)

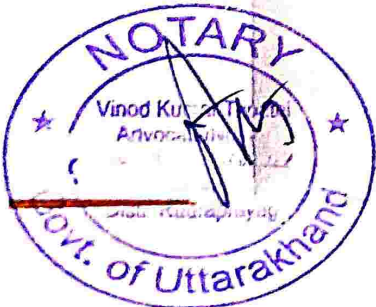
दिनांक सितम्बर 24, 2024

विषय:- श्री केदारनाथ धाम में नगर पंचायत क्षेत्रान्तर्गत ठोस अपशिष्ट प्रबंधन एवं सैटिक सीवरेज के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया आपके कार्यालय पत्र सं0-5211/33-34/(2023-24) दिनांक 14 अगस्त 2024 के अनुपालन क्रम में नगर पंचायत केदारनाथ से चाही गयी सूचना यिन्दुवार निम्नवत् सादर प्रेषित है।

1. नगर पंचायत, केदारनाथ क्षेत्रान्तर्गत निर्मित अस्थायी 20 शौचालयों का निर्माण सुलभ इन्टरनेशनल सोशल सर्विस ऑर्गेनाइजेशन श्रीनगर द्वारा किया गया है जिन शौचालयों से निकलने वाले सीवरेज के लिए सोखता गड्ढे बनाये गये हैं, जिन्हे समय-समय पर साफ किया जाता है। सीवेज के ओवरफ्लो की स्थिति को कम करने के लिए जुड़वा पिट शौचालय (Twin Pit Toilet) पद्धति को अपनाया जा रहा है, एवं सीवेज ओवरफ्लो की समस्या का समाधान किया गया है। पूर्व में विद्यमान कतिपय शौचालय वर्तमान में निष्पोज्य होने पर सोखता गड्ढों की विधिवत सफाई कर दी गयी है एवं कोई सीवरेज का रिसाव केदारनाथ नगर पंचायत क्षेत्रान्तर्गत वर्तमान समय में नहीं हो रहा है।
2. श्री केदारनाथ धाम में अत्यधिक श्रद्धालुओं के आवागमन के दृष्टिगत लोक निर्माण विभाग द्वारा केदारनाथ मास्टर प्लान के अन्तर्गत 40 नवीन पक्के शौचालयों का निर्माण किया जा रहा है जिसके सीवरेज प्रबंधन हेतु सीवरेज पाइप लाइन बिछाई गयी है एवं एस.टी.पी. से जोड़े जाने का कार्य वर्तमान में गतिमान है जिसके सीवरेज का विधिवत प्रबंधन किया जा सकेगा।
3. श्री केदारनाथ धाम में यात्रियों की भारी संख्या के दृष्टिगत नगर पंचायत केदारनाथ में सफाई व्यवस्था हेतु 50 पर्यावरण मित्रों/सफाई कार्मिकों के साथ 01 नियमित पर्यावरण पर्यवेक्षक तथा 01 नियमित सफाई नायक को तैनात किया गया है जिनके द्वारा प्रत्येक दिवस सफाई व्यवस्था का स्थलीय निरीक्षण किया जा रहा है ताकि श्री केदारनाथ धाम में आने वाले श्रद्धालुओं को शुद्ध वातावरण का अनुभव हो सके।
4. श्री केदारनाथ धाम में मन्दाकिनी पुल से नीचे राजस्व ग्राम के हाट बाजार क्षेत्र में सुलभ इन्टरनेशनल के द्वारा तैनात किये गये पर्यावरण मित्रों/सफाई कार्मिकों द्वारा साफ-सफाई व्यवस्था के साथ-साथ शौचालयों की नियमित सफाई की जा रही है, एवं Twin Pit Toilet के द्वारा सीवेज ओवर फ्लो की समस्या का समाधान कर लिया गया है।
5. नगर पंचायत क्षेत्रान्तर्गत सफाई व्यवस्था हेतु 50 अस्थायी पर्यावरण मित्रों की तैनाती की गयी है। जिनके द्वारा प्रत्येक दिवस दो पालियों (सुबह शाम) में साफ-सफाई व्यवस्था की जा रही है। जिनके स्थलीय निरीक्षण हेतु एक स्थायी सफाई नायक एवं एक स्थायी पर्यावरण पर्यवेक्षक तैनात किया गया है। नगर पंचायत क्षेत्रान्तर्गत जैविक/अजैविक कूड़ेदान(100 लीटर) क्षमता वाले विभिन्न स्थलों पर रखे गये हैं जिनको पर्यावरण मित्रों द्वारा प्रत्येक दिवस खाली कर निस्तारित किया जाता है। उत्सर्जित कूड़े को एक ट्रैक्टर वाहन के माध्यम से, कूड़ा निस्तारण केन्द्र पहुंचाया जाता है। कूड़ा निस्तारण केन्द्र पर 15 पर्यावरण मित्रों द्वारा अजैविक कूड़े की छंटाई कर कट्टों में भरा जाता है। जिसके मण्डारण के लिये एक अस्थायी एम0आर0एफ सेन्टर का निर्माण किया गया है। एकत्रित किये गये अजैविक कूड़े को घोड़े/खच्चरों के माध्यम से रिसाईकिल केन्द्र सोनप्रयाग में भेजा जाता है। वर्ष 2023-24 में प्लास्टिक कूड़े से इस निकाय को 2.12 लाख रुपये की आय प्राप्त हुई है। 10 मई 2024 से 27 अगस्त 2024 तक 0.79 टन प्लास्टिक कूड़ा सोनप्रयाग भेजा जा चुका है, जिसको काभेक्ट कर विक्रय किये जाने



File Possible NPT purpose -  
District Magistrate  
Rudraprayag

की कार्यवाही गतिमान है। साथ ही अवगत कराना है कि वर्ष 2022 में Recykal Company के माध्यम से नगर पंचायत केदारनाथ क्षेत्रान्तर्गत डिजिटल डिपोजिट रिफण्ड सिस्टम(DRS) की शुरुआत की गयी है, जिसमें वर्ष 2022-23 में 65905 प्लास्टिक बोतल एकत्रित की गयी है। वर्ष 2023-24 में 704900 प्लास्टिक की बोतल एकत्रित की गयी है। सादर अवगत कराना है कि वर्ष 2025-26 चारघाम यात्रा से पूर्व नगर पंचायत केदारनाथ के अस्थायी कूड़ा निस्तारण केंद्र पर, कॉम्पेक्टर मशीन स्थापित किया जाना प्रस्तावित है। वर्तमान में कूड़ा निस्तारण केंद्र पर बेलिंग मशीन द्वारा प्लास्टिक को कम्पेक्ट किया जा रहा है।

6. केदारनाथ घाम में ठोस अपशिष्ट प्रबंधन हेतु आगामी चार घाम यात्रा से पूर्व 02 कॉम्पेक्टर मशीन लगाये जाने के प्रयास किये जा रहे हैं।

7. निर्माण प्रक्रियाओं के दौरान टूटे डस्टबिनों को नये बांस से निर्मित डस्टबिनों से प्रतिस्थापित किया गया है।

8. श्रीकेदारनाथ घाम में उत्सर्जित C&D वेस्ट का निस्तारण भूमि भरान में किया जाता है।

9. सीवेज पाइप निर्माणाधीन पुल से वैकल्पिक व्यवस्था बनाते हुए सीवेज पाइप लाईन को एस.टी.पी. से जोड़े जाने का कार्य गतिमान है, जिसका सुरक्षा मानकों का परिपालन सम्भव हो सके।

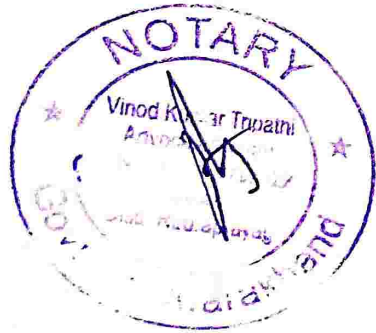
10. ठोस अपशिष्ट कूड़े के प्रबंधन हेतु MSW 2016 नियमों के अन्तर्गत कूड़ा एकत्रित करने उपरान्त उच्च वैज्ञानिक एवं तकनीकी रूप से निस्तारण हेतु पिट का निर्माण किए जाने हेतु स्थल चयन की कार्यवाही पूर्ण करली गयी है, एवं शीघ्र निस्तारण हेतु निर्माण की कार्यवाही प्रारम्भ की जायेगी।

अतः महोदय उपरोक्तानुसार अनुपालन आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित।

संलग्न-यथोपरि

भवदीय,

(चन्द्रशेखर चौवरी)  
अधिसाक्षी अधिकारी,  
नगर पंचायत केदारनाथ।



Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

For Hon'ble NGT propose

Jugalsingh  
District Magistrate  
Rudraprayag

नगर पंचायत केदारनाथ का अस्थायी कूड़ा निस्तारण केन्द्र / एम0आर0एफ0 सेन्टर



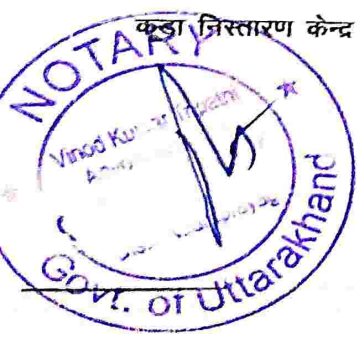
कूड़ा निस्तारण केन्द्र पर अजैविक कूड़े की छंटाई पश्चात अजैविक कूड को रिसाईकिल केन्द्र सोनप्रयाग भेजते हुए

(चन्द्रशेखर)

अधिसासी अधिकारी  
नगर पंचायत केदारनाथ

For Hon'ble NPT Prasad

*Jugalsen*  
District Magistrate  
Rudrapur





श्री केदारनाथ धाम में निर्मित स्मार्ट शौचालय



श्री केदारनाथ धाम में निर्माणाधीन स्मार्ट शौचालय



for Hon'ble N&P project / चन्द्रशेखर /  
 अधिशासी अधिकारी  
 नगर पंचायत केदारनाथ  
 J. G. Sharma  
 District Magistrate  
 Rudraprayag

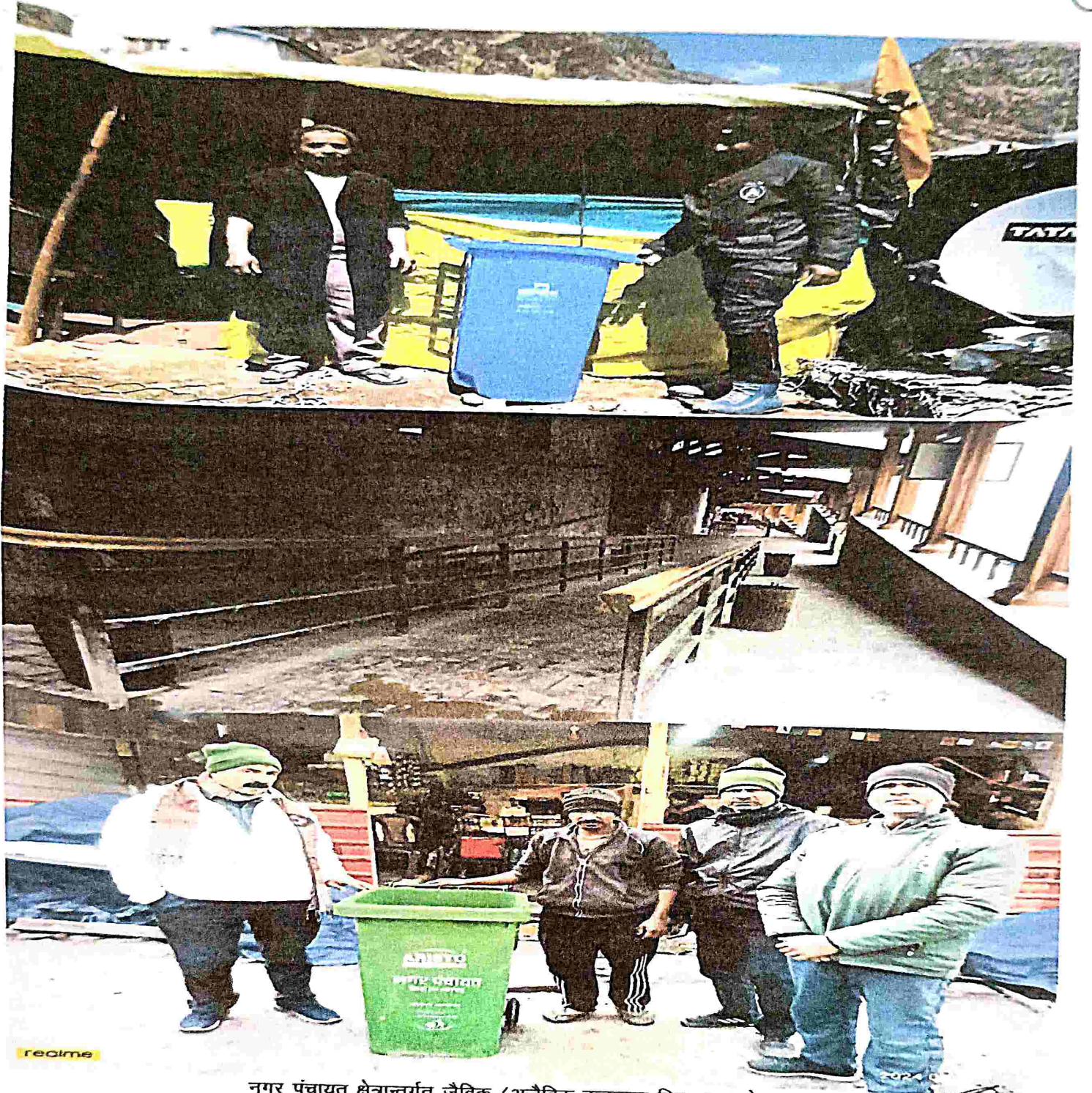
श्री केदारनाथ घाग में निर्माणाधीन स्मार्ट शौचालय



(चन्द्र शेखर)  
 अधिशासी अधिकारी,  
 नगर पंचायत केदारनाथ।



for Hon'ble NGT procee  
 District Magistrate  
 Rudraprayag



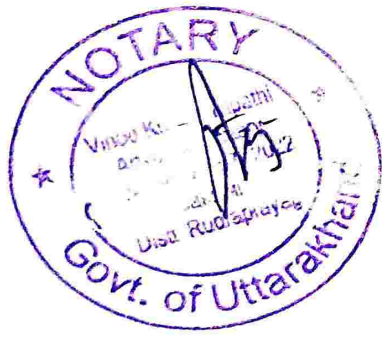
नगर पंचायत क्षेत्रान्तर्गत जैविक/अजैविक कूड़ादान वितरण करते हुए।

(चन्द्रशेखर चौधरी),  
अधिसासी अधिकारी,  
नगर पंचायत केदारनाथ।



For Honorable & I propose  
District Magistrate  
Rudraprayag

श्री केदारनाथ मन्दिर प्रांगण में सफाई करते हुए नगर पंचायत केदारनाथ के पर्यावरण मित्र



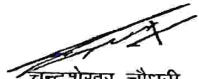
*(Signature)*  
चन्द्रशेखर चौधरी)  
अधिसासी अधिकारी,  
नगर पंचायत केदारनाथ।

*for you file up 7 page*  
*(Signature)*  
District Magistrate  
Rudrapur


श्री केदारनाथ धाम में DRS योजना में स्थापित R.V.M



बेलिंग मशीन द्वारा प्लास्टिक कम्पेक्ट करते हुए।

  
चन्द्रशेखर चौधरी  
अधिशासी अधिकारी,  
नगर पंचायत केदारनाथ



for non-DRS premises  
  
District Magistrate  
Rudrapur



कार्यालय अधिशासी अभियन्ता  
निर्माण खण्ड, लोक निर्माण विभाग, गुप्तकाशी (रुद्रप्रयाग)  
Office of The Executive Engineer, Const. Div, P.W.D. Guptkashi  
E-Mail: edpwwdguptkashi@gmail.com

Amendment - C  
S.C.  
26.08.2024  
157  
16

पत्रांक 1273 / 01 सी

दिनांक- 25/09/2024

सेवा में,

✓ जिलाधिकारी महोदय,  
जिला रुद्रप्रयाग

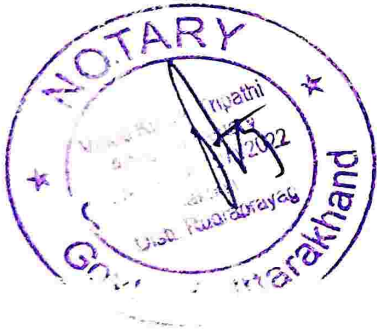
**विषय :-** श्री केदारनाथ धाम में सीवेज ट्रीटमेंट प्लान्ट के सम्बन्ध में।  
**सन्दर्भ -** आपके कार्यालय का पत्रांक 5211 / 33-34 (2023-24) दिनांक 14.08.2024  
महोदय,

उपरोक्त विषयक अवगत कराना है कि श्री केदारनाथ धाम में जो सीवेज ट्रीटमेंट प्लान्ट एवं सीवेज कार्य निर्माणाधीन है, की आख्या/विवरण संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

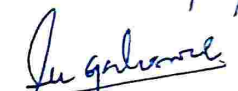
संलग्न - उपरोक्तानुसार

  
25/09/24

(इं० विनय शिंक्वाण)  
अधिशासी अभियन्ता  
निर्माण खण्ड, लो०नि०दि  
गुप्तकाशी



Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

For Nonde rest purpose  
  
District Magistrate  
Rudraprayag

एस.टी.पी. से संबंधित बिन्दुवार आख्या:-

- वर्तमान में केदारनाथ में निर्माणाधीन एस.टी.पी. की क्षमता 600 KLD है एवं Electrocoagulation की तकनीक पर निर्माणाधीन है, के कार्य की भौतिक प्रगति 60 प्रतिशत है (संलग्न- ताक्यों के फोटोग्राफ्स) तथा दिसम्बर, 2024 तक एस.टी.पी. का निर्माण कार्य पूर्ण कर लिया जायेगा।
- केदारनाथ मास्टर प्लान पुनर्निर्माण कार्यों एवं पुनर्विकास कार्यों के अन्तर्गत निर्मित किए जाने वाले भवनों, सामुदायिक केन्द्रों, पक्के शौचालयों का निर्माण किया जा रहा है, एवं समस्त शौचालयों की सीवेज पाइप लाईन के माध्यम से एस.टी.पी. से जोड़े जाने का प्राविधान किए गये है, जिससे कि Soak Pit System में पूर्व के आ रहे सीवेज की समस्या का स्थाई निदान संभव होगा एवं Soak Pit System को पूर्णतः सीवेज पाइप लाईन सिस्टम से प्रतिस्थापित किया जा रहा है। ताकि सीवेज एस.टी.पी. में जाने के बाद विधिक स्वचलित प्रक्रियाओं के उपरान्त फिल्टर किया जा सकें। ताकि अपशिष्ट जल की कोई संभावना न रहे।
- निर्माणाधीन एस.टी.पी. के माध्यम से केदारनाथ नगर पंचायत क्षेत्र एवं राजस्य ग्राम केदारनाथ के अन्य आवासीय क्षेत्र को सीवेज के ट्रीटमेंट हेतु जोड़ा जाना प्रस्तावित है। जिससे कि समस्त केदारनाथ आवादी क्षेत्रों के सीवेज का वैज्ञानिक रूप से ट्रीटमेंट उपरान्त निस्तारण किया जायेगा। साथ ही अत्यधिक श्रद्धालुओं के रूकने के दृष्टिगत केदारनाथ के राजस्य ग्राम के अन्य आवासीय क्षेत्रों में टेंट कालोनी हेतु अतिरिक्त 200 KLD के एस.टी.पी. के निर्माण हेतु स्थल चयन की कार्यवाही गतिमान है, जिससे कि सीवेज प्रबंधन की क्षमता का संवर्द्धन किया जा सकें।
- श्री केदारनाथ धाम यात्रा में श्रद्धालुओं की वृद्धि के दृष्टिगत विभिन्न अवस्थापना का कार्य गतिमान है, जिसमें केदारनाथ क्षेत्रान्तर्गत Civic Amenities भवनों का निर्माण अन्तिम चरण में गतिमान है जिससे श्रद्धालुओं हेतु स्वच्छ पेयजल/आधुनिक स्वच्छ शौचालयों/विश्राम स्थलों की सुविधा उपलब्ध हो पायेगी, जो कि इस यात्राकाल में पूर्ण कर लिया जायेगा, एवं समस्त शौचालयों इत्यादि में सीवेज पाइप लाइन प्रणाली के माध्यम से एस.टी.पी. से जोड़े जाने का कार्य समान्तर रूप से गतिमान है, जिससे सीवेज की समस्या से निदान मिलेगा।
- केदारनाथ निर्माण एवं विध्वंस से जनित ठोस अपशिष्ट कचरे, कंक्रीट, मिट्टी, स्टील, लकड़ी, प्लास्टिक को पृथक करने के उपरान्त अधिकांश अपशिष्ट पदार्थों यथा- मिट्टी, कंक्रीट, ईंट, स्टील का पुनर्निर्माण कार्यों में बैक फिलिंग/भरण हेतु प्रयोग किया जा रहा है। निर्माण एवं विध्वंस अपशिष्ट सामग्री कंक्रीट, ईंट, स्टील, लकड़ी का प्रयोग पुनर्निर्माण में ही उपयोग में लाया जा रहा है।
- केदारनाथ श्रद्धालुओं हेतु शेल्टर शेड का निर्माण किया गया है जिससे श्रद्धालुओं हेतु बैठने के पर्याप्त स्थान है एवं पक्के शौचालयों की सुविधा उपलब्ध है जो कि सीवेज पाइप से जोड़े गये है। इसके अतिरिक्त कूड़े के प्रबंधन हेतु साफ-सफाई किये जाने हेतु पर्याप्त स्थान उपलब्ध है, जहाँ पर वर्तमान में नगर पंचायत के माध्यम से नियमित रूप से साफ सफाई की जा रही है।
- श्रद्धालुओं हेतु वृहद स्तर पर सुविधा विकसित की जा रही है, जिसमें शेल्टर शेड, आस्था पथ, संगम घाट, Civic Amenities भवन, वाटर एटीएम, अस्पताल, इत्यादि का निर्माण किया गया है।
- एस.टी.पी. सीवेज ट्रीटमेंट प्लान्ट से नगर पंचायत केदारनाथ क्षेत्रान्तर्गत सीवेज पाइप लाईन निर्माणाधीन 54 मी0 स्पॉन के पुल के माध्यम से जोड़ी जायेगी। पुल की भार क्षमता में सीवेज पाइप लाईन की क्षमता को समाहित करते हुए पुल की संरचना डिजाइनर के माध्यम से पूर्व में ही समस्त सुरक्षा मानकों को समावेसित किया गया है। पुल का डिजाइन सक्षम स्तर से वैलिड है एवं सीवेज पाइप लाईन को पुल से गुजारे जाने में सुरक्षा मानकों का ध्यान रखा गया है।

Executive Engineer  
Construction Division, P W D  
Guptakashi

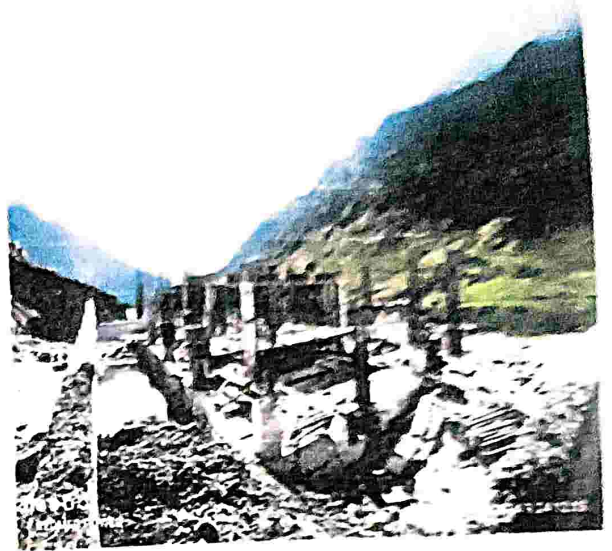
Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jalkholi  
Distt. Rudrapuravag

See Handled after prepare -  
District Magistrate  
Rudraprayag

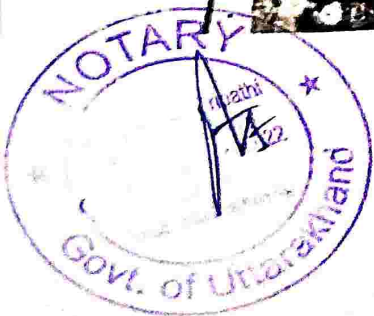




Sewage Treatment Plant At Sh. Kedarnath Dham



Sewage Pipeline Works



25/10/24  
(इं. विनय शिक्वाण)  
अधिसारी अभियन्ता  
निर्माण खण्ड, लो.नि.वि.  
नातकाशी

for Hon'ble MP Prayagra  
District Magistrate  
Rudraprayag





सुलभ इंटरनेशनल सोशल सर्विस ऑर्गेनाइजेशन,  
श्रीनगर गढ़वाल।

M.C

26.09.24

पत्रांक रां0-196 / Srinagar

श्रीनगर, दिनांक 26 / सितम्बर / 2024

सेवा में,

जिलाधिकारी महोदय,  
रूद्रप्रयाग।

विषय:-मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 Abhist  
Kusum Gupta Vs State of Uttarakhand & Ors. के सम्वन्ध में।

संदर्भ : अपर मुख्य कार्यकारी अधिकारी, केदारनाथ विकास प्राधिकरण, रूद्रप्रयाग के पत्र  
संख्या-715 / KDA/2024-25, दिनांक 24.09.2024

महोदय,

उपरोक्त विषयान्तर्गत संदर्भित पत्र का अवलोकन करना चाहेंगे। अपर मुख्य कार्यकारी अधिकारी, केदारनाथ विकास प्राधिकरण, रूद्रप्रयाग द्वारा अवगत कराया गया है कि श्री केदारनाथ यात्रा मार्ग पर एकत्रित टोस अपशिष्ट, प्लास्टिक, शौचालयों, सफाई कर्मी, डस्टबीन वितरण, लीड निस्तारण, सफाई वाहन आदि विस्तृत रिपोर्टमय कार्य के फोटोग्राफस सहित आख्या/विवरण प्रेषित किये जाने की अपेक्षा की गयी है।

उक्त अपेक्षा के क्रम में संस्था द्वारा श्री केदारनाथ यात्रा मार्ग पर एकत्रित टोस अपशिष्ट, प्लास्टिक, शौचालयों, सफाई कर्मी, डस्टबीन वितरण, लीड निस्तारण, सफाई वाहन आदि विस्तृत रिपोर्टमय कार्य के फोटोग्राफस सहित आख्या/विवरण तैयार कर पत्र के साथ संलग्न कर भेजा जा रहा है।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्न: उपरोक्तानुसार।

भवदीय,

*[Signature]*

धनन्जय पाठक  
(प्रभारी)

सुलभ इंटरनेशनल सोशल सर्विस ऑर्गेनाइजेशन,  
श्रीनगर गढ़वाल।



Attested by  
Vinod Kumar Tripathi  
Advocate/Notary  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

for Handled by 7 pages  
*[Signature]*  
District Magistrate  
Rudraprayag

सुलभ इन्टरनेशनल सोशल सर्विस ऑर्गेनाइजेशन  
उत्तराखण्ड राज्य शाखा, देहरादून

मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 Abhisht Kusum Gupta Vs State of Uttarakhand & Ors. के सम्बन्ध में निम्न बिन्दुओं पर आवश्यक कार्यवाही :-

दिनांक 26.09.2024

क्र0 सं0	वांछित बिन्दु	वांछित आख्या/विवरण
1	श्री कंदारनाथ यात्रा मार्ग पर प्लास्टिक एवं ठोस अपशिष्ट के निस्तारण की व्यवस्था	श्री कंदारनाथ यात्रा मार्ग पर प्लास्टिक एवं ठोस अपशिष्ट के निस्तारण की व्यवस्था हेतु साफाईकर्मियों द्वारा ठोस अपशिष्ट, प्लास्टिक एवं पुनर्वर्द्धन किये जाने योग्य कचरे को चयनित स्थल पर एकत्रित कर गनी वेग में भरकर समय-समय पर घोड़े/खच्चरों द्वारा गौरीकुण्ड तक भेजा जाता है तत्पश्चात् कूड़ा वाहन द्वारा कॉम्पोस्टर मशीन, सोनप्रयाग में कॉम्पोस्टर के लिये भेजा जाता है।
2	यात्रा मार्ग पर उपलब्ध शौचालयों (अस्थायी या स्थायी) की साफाई व्यवस्था	पैदल यात्रा मार्ग पर सस्था द्वारा संचालित स्थायी/अस्थायी शौचालयों की साफ-साफाई व्यवस्था हेतु केयरटेकर/साफाईकर्मी एवं देख-रेख हेतु सुपरवाइजर की व्यवस्था की गयी है। (सूची संलग्न है।)
3	यात्रा मार्ग पर साफाई हेतु साफाई कर्मियों की व्यवस्था	श्री कंदारनाथ पैदल यात्रा पर खच्चरों/घोड़ों द्वारा उत्पन्न लीद के संग्रहण एवं निस्तारण तथा प्लास्टिक, ठोस अपशिष्ट और पुनर्वर्द्धन योग्य कचरे को गनी वेग में संग्रहण एवं कॉम्पोस्ट एवं कूड़े के निस्तारण हेतु साफाई कर्मियों की व्यवस्था की गयी है। सूची संलग्न है।
4	यात्रा मार्ग पर कूड़े के निस्तारण हेतु डस्टविन की व्यवस्था	यात्रा मार्ग पर विभिन्न पड़ावों में कूड़े के निस्तारण हेतु डस्टविन की व्यवस्था की गयी है, जिन्हें दैनिक रूप से साफाई कर्मियों द्वारा साफ किया जाता है एवं डस्टविन के टूटने की दशा में उराके स्थान पर नये डस्टविन स्थापित किया जाता है।
5	खच्चरों/घोड़ों द्वारा उत्पन्न लीद के संग्रहण एवं निस्तारण की व्यवस्था	खच्चरों/घोड़ों द्वारा उत्पन्न लीद के संग्रहण एवं निस्तारण के लिये सस्था द्वारा यात्रा अवधि में साफाईकर्मियों द्वारा सम्पूर्ण यात्रा मार्ग में साफ-साफाई के कार्य का संचालन किया जाता है। जिसमें लीद को विभिन्न स्थलों में बने पिट्टा में एकत्रित कर लिया जाता है और समय-समय पर पिट्टा में संग्रहित लीद को गौरीकुण्ड पहुंचाया जाता है, फिर वहां से संस्था के कॉम्पोस्टिंग/डम्पिंग जोन रामपुर में कम्पोस्ट किया जाता है।
6	श्री कंदारनाथ यात्रा मार्ग हेतु साफाई वाहन की व्यवस्था	पैदल यात्रा मार्ग से एकत्रित लीद, प्लास्टिक एवं ठोस अपशिष्ट को समय-समय पर खच्चरों/घोड़ों द्वारा गौरीकुण्ड तक पहुंचाया जाता है, फिर वहां से सस्था के साफाई वाहनों द्वारा कॉम्पोस्टिंग/डम्पिंग जोन रामपुर में कम्पोस्ट हेतु संग्रहित किया जाता है।



For Mobile No. 7 propose -  
Jai Gaurav  
District Magistrate  
Rudraprayag

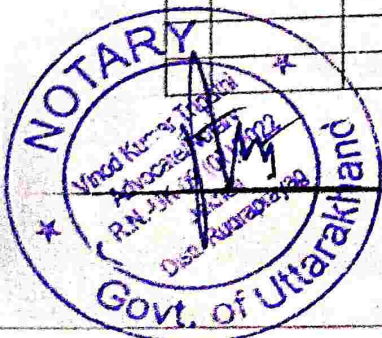
सूक्ष्म इन्टरनेशनल सोलभ इंटरिअर प्रोडक्ट्स प्राइवेट लिमिटेड

कानूनपरामर्श सेवाएं प्रदायक कंपनी

धारण योग्य मार्ग में जनपद-रुद्रप्रयाग (श्री केदारनाथ यात्रा मार्ग) पर सूक्ष्म इन्टरनेशनल द्वारा मंगलिका सूक्ष्म सेवाओं का विवरण।

यात्रा मार्ग का नाम - जमिकेश-श्रीनगर-रुद्रप्रयाग मार्ग

क्र. सं.	स्थल का नाम	जिला का नाम	क्र. सं.	शौचालय का नाम	रूमाई शौचालयों की संख्या	स्टील क्रैम शौचालयों की संख्या	प्रभारी का नाम/ सौचालय का क्र. सं.	प्रतिवृत्ति	
1	रुद्रप्रयाग	रुद्रप्रयाग	1	रुद्रप्रयाग-1/ लोकर बाजार	20	-	श्री धनंजय वाहन 9457070117	रुद्रप्रयाग में	
		"	2	रुद्रप्रयाग-3/ रायम	10	-			
		"	3	नरनाथ	5	-			
यात्रा मार्ग का नाम - रुद्रप्रयाग-कुण्ड-गुप्तकाशी-सोनप्रयाग-गौरीकुण्ड मार्ग									
2	अमरनाथुनि	रुद्रप्रयाग	4	अमरनाथुनि	10	-	श्री धनंजय वाहन 9457070117	रुद्रप्रयाग में	
3	चन्दापुरी	"	5	चन्दापुरी	5	-			
3	फरदा	"	6	फरदा	5	-			
		"	7	जोभवाड हरना के पास	-	4			
		"	8	फरदा रेलीवेड	-	4			
		"	9	फरदा बाजार	-	2			
3	सीतापुर	"	10	सीतापुर पार्किंग-1	10	-			
		"	11	सीतापुर पार्किंग-2	25	-			
		"	12	सीतापुर पार्किंग के सामने	25	-			
		"	13	सीतापुर पार्किंग के सामने	25	-			
4	सोनप्रयाग	"	14	सोनप्रयाग पार्किंग-1	10	-			
		"	15	सोनप्रयाग पार्किंग-2	25	-			
		"	16	सोनप्रयाग पार्किंग-3	25	-			
5	गुप्तकाशी	"	17	गुप्तकाशी- 1	10	-			
		"	18	गुप्तकाशी- 2	20	-			
		"	19	गुप्तकाशी वेण्ड निकट जी०एम०पी०एन०	-	6			
		"	20	जम्पु नर्सरी	-	4			
		"	21	गुप्तपुर बाजार	-	4			
		"	22	कुण्ड/ कालकागाड	-	2			
		"	23	दहीघर	-	4			
यात्रा मार्ग का नाम - गौरीकुण्ड-श्रीकेदारनाथ पैदल यात्रा मार्ग									
6	काशनाथ	रुद्रप्रयाग	24	गौरीकुण्ड दोषक लाज	10	-		श्री धनंजय वाहन 9457070117	रुद्रप्रयाग में
7	श्रीकेदारनाथ	"	25	गौरीकुण्ड माडापडम के ऊपर	6	-			
		"	26	जयलक्ष्मि	6	-			
		"	27	जयलक्ष्मि के निकट	4	-			



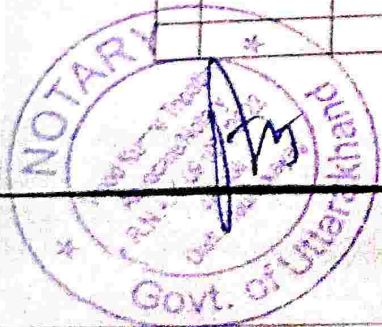
for hon'ble NGT purpose

*Rudra*  
District Magistrate  
Rudraprayag

D. P. Prasad  
Maintenance Incharge  
Sulabh International  
Social Service Organisation  
Srinagar, Pauri Garhwal

क्र. सं.	स्थान का नाम	विभाग का नाम	क्र. सं.	शौचालय का नाम	स्वा. शौचालय की संख्या	स. शौचालय की संख्या	प्रकार का नाम / संदर्भ सं.	अवधि
		"	28	गणेश चौराहा के निकट	4			
		"	29	बोयाव रो	4			
		"	30	सोनामोहन के निकट के निकट	2			
		"	31	सोनामोहन के निकट	2			
		"	32	सोनामोहन के निकट		10		
		"	33	सोनामोहन के निकट		10		
		"	34	सोनामोहन के निकट		2		
		"	35	सोनामोहन के निकट		2		
		"	36	सोनामोहन के निकट		6		
		"	37	सोनामोहन के निकट		2		
		"	38	जगतचट्टी पानी टकी		2		
		"	39	जगतचट्टी बाजार		2		
		"	40	नीलापानी		2		
		"	41	सोनामोहन के निकट		4		
		"	42	छाती विन्दापानी		4		
		"	43	श्याम केम		4		
		"	44	बडी विन्दापानी		5		
		"	45	छानी केम		5		
		"	46	रुद्रवाट-1		5		
		"	47	रुद्रवाट-2		5		
		"	48	घोडाघाट के बाजार		5		
		"	49	दल केम के बाजार-1		5		
		"	50	दल केम के बाजार-2		5		
		"	51	दल केम के बाजार-3		5		
		"	52	पुलिस स्टेशन		5		
		"	53	नन्दी केम		5		
		"	54	रत्नापानी विष्णुनन्द हॉस्पिटल-1		5		
8	रुद्रप्रयाग		55	रत्नापानी विष्णुनन्द हॉस्पिटल-2		5		
		"	56	हली पंड के समीप		5		
		"	57	हाट बाजार		5		
		"	58	गोठवाट के स्टार के		5		
		"	59	सरसयती पुल के		5		
		"	60	पंजाब सिन्ध नगर		5		
		"	61	शुक्ला नगर		5		
		"	62	प्रयव नगर		5		
		"	63	हिमालय केम		5		
		"	64	जगतचट्टी छाती		2		
		"	65	जगतचट्टी शौच -10-25		2		

श्री धनराज पाले  
9457070117

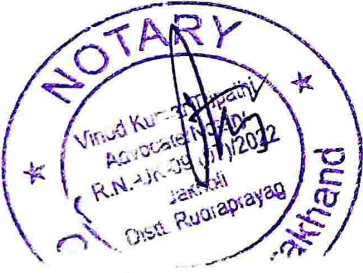


for honorable NIST purpose

*[Signature]*  
20/07/20  
District Magistrate  
Rudrapur

D. Parhat  
Maintenance Incharge  
Sulabh International  
Social Service Organisation  
Bhimnagar, Pauri Garhwal

क्र० सं०	स्थल का नाम	जिला का नाम	क्र० सं०	शौचालय का नाम	स्थाई शौचालयों की सीटों संख्या	स्टील फेम शौचालयों के सीटों की संख्या	प्रचारी का नाम / मोबाईल नं०	अभियुक्ति
		"	66	कमलवती मार्केट	-	2	श्री धनजय पाठक 9457070117	
		"	67	भीमवली इन्क के पास	-	1		
		"	68	भीमवली जी०एम०वी०ए०	-	2		
		"	69	भीमवली वैकल्पिक मार्ग	-	2		
		"	70	भीमवली नया रास्ता	-	4		
		"	71	छोटी लिन्वोली	-	2		
		"	72	छोटी लिन्वोली टीन राड	-	2		
		"	73	बड़ी लिन्वोली बोक पोस्ट	-	4		
		"	74	बड़ी लिन्वोली, डण्डी	-	4		
		"	75	घोडापडाव केदारनाथ	-	5		
		"	76	हिमलोक केदारनाथ	-	10		
		"	77	घोडापडाव गौरीकुण्ड	-	10		
		"	78	बैरा फेम केदारनाथ	-	10		
		"	79	हाट बाजार	-	5		
		"	80	ME edge केदारनाथ क	-	5		
यात्रा मार्ग का नाम - कुण्ड-ऊखीमठ-चौपता-गोपेश्वर-चमोली मार्ग								
9	ऊखीमठ	रुद्रप्रयाग	81	ऊखीमठ टैक्सो स्टण्ड	9	-	श्री धनजय पाठक 9457070117	जनकप्रयाग म
		"	82	ऊखीमठ मन्दिर मार्ग	5	-		
कुल योग					282	251		



Attested by  
 Vinod Kumar Tripathi  
 Advocate/Notary  
 R.N.-UK-09 (07)/2022  
 Jakholi  
 Distt. Rudraprayag

for honorable NGT purpose

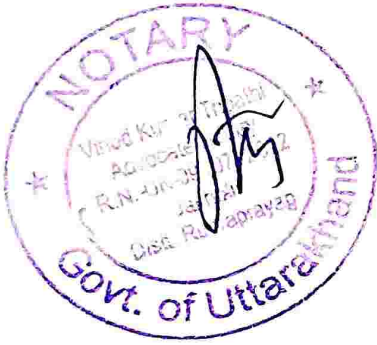
*[Signature]*  
 29/09/24  
 District Magistrate  
 Rudraprayag

Sulabh International Social Service Organisation  
Uttarakhand State Branch Dehradun

Sri Kedarnath Paidal Yatra Marg From Sitapur to Sri Kedarnath -2024

Date-26-09-2024

S.No.	Name of Sector	No. Of Caretaker (Road)	No. of Caretaker (T)	No. Of Supervisor
1	Sitapur	28		2
2	Sonprayag	50	2	4
3	Gaurikund	121	6	5
4	Jangal Chatti	31	6	2
5	Bheembali	27	10	2
6	Chhoti Lincholi	29	8	2
7	Badi Lincholi	38	11	4
8	Rudrapoint	39	10	3
9	Sri Kedarnath	40	20	6
	<b>Total</b>	<b>403</b>	<b>73</b>	<b>30</b>



Attested by  
Vinod Kumar  
Advocate/No.  
R.N.-UK-09 (07)/2022  
Jakholi  
Distt. Rudraprayag

for honorable NGT purpose

Jugalswar  
29/09/24  
District Magistrate  
Rudraprayag

57



Thursday, September 26, 2024, 5:00 PM  
S. Kothar  
Garhwal Division  
Uttaranchal  
RUDRAPUR  
RUDRAPUR

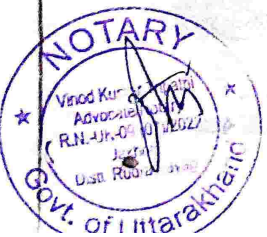


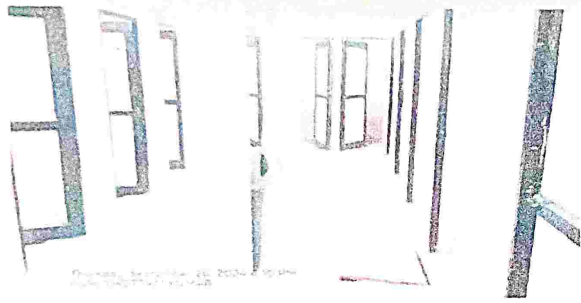
Thursday, September 26, 2024, 5:00 PM  
S. Kothar  
Garhwal Division  
Uttaranchal  
RUDRAPUR  
RUDRAPUR

for honorable Not purpose

District Magistrate  
Rudraprayag

D. P. ...  
Maintenance Incharge  
Sulabh International  
Social Service Organisation  
Srinagar, Pauri Garhwal

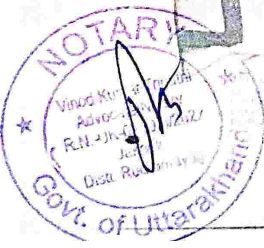




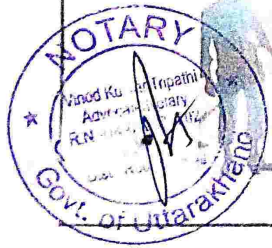
for bonble nbt purpose

*[Signature]*  
District Magistrate  
Rudraprayag

*[Signature]*  
Maintenance Incharge  
Sulabh International  
Social Service Organisation  
Srinagar, Pauri Garhwal

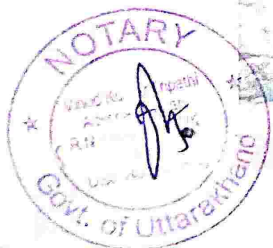


57



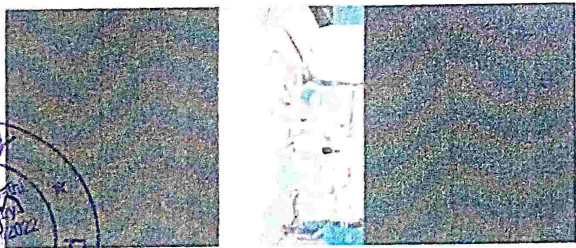
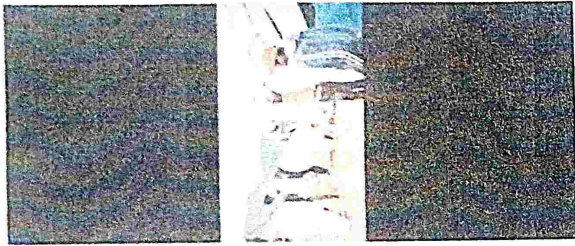
for honorable Nat purpose  
District Magistrate  
Rudraprayag

D. K. Lalia  
Maintenance Incharge  
Sulabh International  
Social Service Organisation  
Srinagar, Pauri Garhwal



*for bonble NBT purpose*  
*[Signature]*  
District Magistrate  
Rudraprayag

D. Patil  
Maintenance Incharge  
Sulabh International  
Social Service Organisation  
Srinagar, Pauri Garhwal



for bonble nest purpose  
*[Signature]*  
District Magistrate  
Rudraprayag

D. Palhar  
Maintenance Incharge  
Sulabh International  
Social Service Organisation  
Srinagar, Pauri Garhwal

NOTARY  
Vandit No. 100/2022  
Advocate  
PEN-11/1/2022  
Date Rudraprayag  
Govt. of Uttarakhand



NOTARY  
 Vaidik  
 Adhikari  
 R.N. Singh  
 2018  
 Distt. Rudrapur  
 Govt. of Uttarakhand

for humble *not* purpose  
 D. Galande  
 District Magistrate  
 Rudraprayag

D. Pathak  
 Maintenance Incharge  
 Sulabh International  
 Social Service Organisation  
 Srinagar, Pauri Garhwal